



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 Cont.Cas(C)/224/2025	DIPAK GOGOI AND 7 ORS Versus NARAYAN KONWAR, IAS AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	
2 I.A.(Civil)/975/2025 in Cont.Cas(C)/641/2024	DOMON LONGMAILAI Versus SRI THAI TSHO DAULAGUPU, ACS	MR. B BARUAH	
WITH Cont.Cas(C)/641/2024	SRI DOMON LONGMAILAI Versus THAI TSHO DAULAGUPU (ACS) AND 4 ORS.	MR. B BARUAH MR U RONGPI	
3 I.A.(Civil)/1351/2025 in WA/6325/2024	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MS. A BEGUM MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
WITH WA/6325/2024 (Filing Number)	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM AND 5 ORS E	K U AHMED	
WITH I.A.(Civil)/1768/2024	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MS. A BEGUM MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. K MOHAMMED (R-6)
- FOR FRESH ADMISSION WITH STAY/BAIL -			
4 C.Ex.App./2/2025	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus M/S. S.C. JOHNSON PRODUCTS PRIVATE LIMITED	SC, GST MR. S C KEYAL	

WITH
[I.A.\(Civil\)/1340/2025](#)
in C.Ex.App./2/2025

COMMISSIONER OF CENTRAL EXCISE
AND SERVICE TAX
SC, GST
MR. S C KEYAL

Versus

M/S S.C. JOHNSON PRODUCTS PRIVATE
LTD.

5 [WP\(C\)/2256/2025](#)

UNION OF INDIA AND ORS

MR. B CHAKRAVARTY

Versus

SRI DIPEN KUMAR HAZARIKA AND ORS

6 [WP\(C\)/2257/2025](#)

PUNJAB NATIONAL BANK AND ORS

MR. A GANGULY

Versus

MR. A DHANUKA

SHRI ROJOT KUMAR BARUAH AND ORS

7 [WP\(C\)/2283/2025](#)

THE NAVODAYA VIDYALAYA SAMITI AND
3 ORS.

MRS. R S CHOWDHURY

MR. R CHAUHAN

Versus

MR R DAS

YOGESH KUMAR

8 [WP\(C\)/2319/2025](#)

KAMRUN NAHER JANNAT

Ms. R. R. BORAH

SC, I C I C I BANK

Versus

MR. A A R KARIM

ICICI BANK LTD.

- FOR FRESH ADMISSION WITHOUT STAY/BAIL -

9 [WP\(C\)/2311/2025](#)

NIVA BANIKYA AND 2 ORS

MRS A SAIKIA

SC, GHC

Versus

MS. U SAUD

SC, REVENUE

GOVERNMENT OF ASSAM AND ANR

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

10 [WA/227/2023](#)
FIXED

THE ENGINEERING PROJECT INDIA. LTD .

MR. W SHARMA

MR. S K MEDHI (r-4)

Versus

THE STATE OF MIZORAM AND 335 ORS E

ASSTT.S.G.I.

MR. C LALRAMZAUVA (R-
319,326,336)

MR. A R MALHOTRA(R-
319,326,336)

GA, MIZORAM

WITH
[I.A.\(Civil\)/1800/2023](#)
in WA/227/2023

THE ENGINEERING PROJECT INDIA. LTD .

MR. W SHARMA

MR. S K MEDHI (r-4)

Versus

THE STATE OF MIZORAM AND 335 ORS A

ASSTT.S.G.I.

GA, MIZORAM

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
4)	S. K. GUPTA	11-04-2025	To	04-05-2025
5)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
6)	MS. N M DEKA	05-04-2025	To	19-12-2025
7)	MR D K DAS	21-04-2025	To	02-05-2025
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17)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
18)	MS. R VERMA	28-04-2025	To	07-05-2025
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20)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
21)	MR A H TOUFIQ	28-04-2025	To	02-05-2025

22)	J SHARMA	25-04-2025	To	03-05-2025
23)	MR. P K DAS	29-04-2025	To	05-05-2025
24)	MR. A BISWAS	30-04-2025	To	02-05-2025
25)	MR. M R SODIAL	29-04-2025	To	04-05-2025
26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025
28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/3164/2024	DHANESH PRASAD SINGH, M.A, B.ED Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR D BARMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
2 WP(C)/4075/2024	NAJIRUN BEGUM (BEWA) Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM
3 WP(C)/5356/2024	SHAHED AHMED LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHAKRAVARTY MR. A NATH MR. S UPADHAY A SARMA	SC, ELEM. EDU SC, FINANCE DEPTT.
4 WP(C)/6698/2024	NURUL ISLAM AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
5 Cont.Cas(C)/225/2025	SANGITA SEN Versus NARAYAN KONWAR, IAS AND 2 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	
6 WP(C)/425/2025	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K PURKAYASTHA MR. B RAHMAN	GA, ASSAM SC, SEC. EDU.
7 WP(C)/490/2025	BIPUL KANTI CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K PURKAYASTHA MR. S SHARMA B RONGHANGPI	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, EDU SC, FINANCE DEPTT.
8 WP(C)/782/2025 FIXED	ABDUL JALIL MORAL Versus THE STATE OF ASSAM AND 3 ORS.	MISS. M BORAH MR H K BARUAH	SC, AG SC, SEC. EDU.
9 WP(C)/998/2025	SUKURSING MOCHAHARY AND 20 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H ANSARI MR. S ALIM	SC, BTC SC, EDU SC, SSA
10 WP(C)/2119/2025	JOYDEEP BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE
11 WP(C)/2239/2025	SHASANKA SEKHAR BORKOTOKY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR M HANDIQUE MS P BORA T ALAM K K DAS	SC, HIGHER EDU

12	WP(C)/2240/2025 B/O	FAKRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. K MIRA	SC, ELEM. EDU SC, FINANCE
13	WP(C)/2263/2025	SMT PUSHPANJALI MOZINDAR Versus THE STATE OF ASSAM AND 3 ORS	DR G J SHARMA MS. K BHATTACHARYYA	SC, SEC. EDU.
14	WP(C)/2264/2025	KESHAB CHANDRA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	DR. B N GOGOI MRS. A B GOGOI	SC, ELEM. EDU GA, ASSAM
15	WP(C)/2269/2025	NAYAN JEET SARMAH Versus THE STATE OF ASSAM AND ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
16	WP(C)/2270/2025	GUNA KANTA BHARALI AND ANR Versus THE STATE OF ASSAM AND ORS	MR. A DEKA MR. M MONDAL	SC, ELEM. EDU GA, ASSAM
17	WP(C)/2272/2025	NASHIMA AKTAR LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM
18	WP(C)/2279/2025	MOSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR. M MONDAL	SC, ELEM. EDU GA, ASSAM
19	WP(C)/2285/2025	DR RAJIB DAS Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, HIGHER EDU
20	WP(C)/2286/2025	MOUSUMI BHATTACHARJEE AND ORS Versus THE STATE OF ASSAM AND ORS	MR D C NATH MR D C NATH	SC, SEC. EDU.
21	WP(C)/2289/2025	MOHAR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
22	WP(C)/2290/2025	BABUL ALI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
23	WP(C)/2302/2025 B/O	FAKRUL ALAM LASAKR Versus THE STATE OF ASSAM AND ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
24	WP(C)/2308/2025	ALPANA PAWGAM Versus THE STATE OF ASSAM AND ORS	MR. B K DAS K. KALITA	SC, ELEM. EDU GA, ASSAM
25	WP(C)/2313/2025	CHANDRA KUMAR BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR G BAISHYA MS. P DAS K BANIK	SC, APSC SC, SEC. EDU.
26	WP(C)/2321/2025	ANJAN MILI Versus THE STATE OF ASSAM AND ORS	MR. B K DAS K. KALITA	SC, ELEM. EDU GA, ASSAM
27	WP(C)/2327/2025	KAPIL HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU
ADMISSION				
28	WP(C)/6661/2019 B/O	MANASH KUMAR SHARMAH Versus THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, HIGHER EDU
29	WP(C)/4910/2022	MRS. ARVINDER KAUR Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR J ABEDIN MR G CHAMUAH	GA, ASSAM SC, SEC. EDU.
30	WP(C)/686/2024 B/O	MASEB ALI Versus THE STATE OF ASSAM AND 7 ORS	S YESMIN MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM MR. B CHOUDHURY (SC, SSA)
31	WP(C)/1824/2024 B/O	DEBANANDA PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MR. S. PEGU	SC, SEC. EDU. SC, SEBA

32	WP(C)/4564/2024	ASHOK SINGH Versus UNION OF INDIA AND 4 ORS.	MR. D P CHALIHA MS M ROY	MR. S C KEYAL(R-2 TO 5) SC, T U MR H GUPTA M DEKA(R-2 TO 5) DY.S.G.I. K JAIN (R-2 TO 5)
33	WP(C)/5336/2024 B/O	BIJON ROY AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
34	WP(C)/6259/2024 B/O	FARUQUE AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. H ISLAM	SC, ELEM. EDU GA, ASSAM
35	WP(C)/6500/2024 B/O	SUDIPTA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. H ISLAM	SC, ELEM. EDU GA, ASSAM
<u>ORDERS</u>				
36	Cont.Cas(C)/123/2017	TULESWAR DEORI Versus PREETOM SAIKIA and 2 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIAR-2R-1 MR.N SARMA(R-2)(R-1)
37	Cont.Cas(C)/236/2017	NAVAJYOTI HANDIQUE Versus PREETOM SAIKIA and 3 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(SR.ADV.)(R-1)(R-2) MR.B CHOUDHURYR-2 MR.A DEKA(R-1)
38	Cont.Cas(C)/326/2017	MD. NAYEBUR RAHMAN Versus ROBINSON MUSHAHARY and ANR	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	MR. B GOSWAMI (R1) MR. A K BHUYAN (R1 & R2) MS. B BHUYAN (R1 & R2) MS. N CHOUDHURY (R1) MS. Y S PHOM (R2) MR. M BORA (R1)
39	Cont.Cas(C)/438/2017	NIRUPAMA SAHARIA and 6 ORS. Versus PREETAM SAIKIA and ORS.	MR.S K GOSWAMI MR.N BARMAN MR.H C SARMA	MR S M T CHISTIE (R-4,6) MR.M R LASKAR(R-1) MR. P K BORAH MRSR BORAH(R-1) MR B KAUSHIK MS K DAS (R-4) MR.D SAIKIA(Sr.Adv.)(R-1,2,4)
40	Cont.Cas(C)/431/2022 B/O	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIAR MS. N BORDOLOI
41	Cont.Cas(C)/592/2023 FIXED	PURNIMA DEKA Versus MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA
42	WP(C)/1012/2023	ENTAZ ALI MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
43	WP(C)/2799/2023	SHAHANAZ PARBIN Versus RESPONDENT NO. 1 IS STRUCK OFF	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	DY.S.G.I. SC, EDU
44	WP(C)/4461/2023	DRIBBLEENA SARANIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M SARANIA MR. A I KATHAR MR R.BEZBARUAH MR A SARANIA	SC, TRIBAL AFFAIRS (PLAIN) SC, HEALTH AND F W SR. GA, ASSAM
45	WP(C)/5096/2023	DEBA GOALA Versus THE STATE OF ASSAM AND 6 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, SSA
46	WP(C)/3906/2024 B/O	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU
WITH				
47	WP(C)/4006/2024	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU GA, ASSAM

48	WP(C)/5817/2024 B/O	ANU KUMAR YADAV Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE DEPTT.
49	Cont.Cas(C)/42/2025 FIXED	FARUK KHAN AND 4 ORS Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
50	WITH Cont.Cas(C)/17/2025	SURUT ZAMAN AND 7 ORS Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
51	WITH Cont.Cas(C)/44/2025	ANJAN KUMAR NATH AND 5 ORS. Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
52	WITH Cont.Cas(C)/45/2025	BIJU DEVI AND 3 ORS Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
53	WITH Cont.Cas(C)/46/2025	ISMAIL HOQUE AND 8 ORS. Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
54	Cont.Cas(C)/188/2025 B/O	REETA DAS HAZARIKA ALIAS REETA DAS Versus MR NARAYAN KONWAR IAS	MR S KHOUND MS. N BORAH MS. S. SAIKIA	
55	I.A.(Civil)/1198/2025 in WP(C)/667/2023	BHARAT CH DEKA Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	SC, BTC
	WITH WP(C)/667/2023	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1094/2023 in WP(C)/667/2023	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
56	WITH WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
	WITH I.A.(Civil)/1065/2023 in WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
	WITH I.A.(Civil)/1204/2025 in WP(C)/4551/2021	AHAMMAD ALI Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	SC, BTC
57	WITH WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1103/2023 in WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
	WITH I.A.(Civil)/1200/2025 in WP(C)/673/2023	BRAJEN NATH Versus THE STATE OF ASSAM AND 8 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
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26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025
28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/430/2025	SALMAN HIND Versus THE STATE OF ASSAM AND 4 ORS	MR. S NATH	SC, WATER RESOURCE
2	WP(C)/479/2025	M/S SARMA AND CO. Versus THE UNION OF INDIA AND 4 ORS.	MS. D GHOSH MS H BETALA MR. S. K. CHAKMA	SC, I O C
3	WP(C)/1106/2025	DHRUBAJYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE
4	WP(C)/1114/2025	JATINDRA BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE
5	WP(C)/1166/2025	SAFIKUL ALI Versus STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR G DEKA	GA, ASSAM
6	WP(C)/7019/2024	SAFIKUL ALI Versus STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR G DEKA	GA, ASSAM
7	WP(C)/1170/2025	DIBYA SARMAH Versus THE STATE OF ASSAM AND 5 ORS.	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE
8	WP(C)/1218/2025	DHRUBAJYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM SC, WATER RESOURCE SC, REVENUE SC, FINANCE DEPTT.
9	WP(C)/1109/2025	REZWAN ANSARI ALIAS RIZWAN ANSARI Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE
10	WP(C)/1247/2025	MUKESH KUMAR AGARWALA Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

11	WP(C)/1248/2025	ZENITH CAREER ACADEMY, NGO AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED MR S AFRIDI	GA, ASSAM DY.S.G.I. SC, FINANCE DEPTT.
12	WP(C)/1347/2025	KISHORE DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. N J KHATANIAR	SC, HEALTH SC, FINANCE DEPTT. SC, PWD
13	WP(C)/2103/2025 B/O	MATIUR RAHMAN Versus THE STATE OF ASSAM AND ORS	MR S P DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	SC, GMC SC, GDD
14	WP(C)/2266/2025	SRI KAILASH BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MS. J DEKA MS. A TALUKDAR	SC, P H E SC, FINANCE
15	WP(C)/2303/2025	AMARENDRA SARMA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
16	WP(C)/2314/2025	RAJU ENGJAI Versus THE UNION OF INDIA AND 16 ORS	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY MS. A KALITA	GA, ASSAM DY.S.G.I. SC, FOREST SC, P C B A SC, K A A C
ADMISSION				
17	WP(C)/156/2017	SALIM HUSSAIN Versus THE STATE OF ASSAM and 7 ORS.	MR.M R KHANDAKAR MR.N I KHAN	GA, ASSAM(R. 5,8.) SC, PWD ROADSR. 1,2,3,4,6,8
18	WP(C)/897/2017 WITH LCR	KISHLAY FOODS PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MS.S SENAPATI MR.B SHARMA MR.S SHARMA MR.P DEKA MR P PRAWAR MR Y KOTHARI MR ANAND SHARMA MD.ASLAM	MR.A DASGUPTA(Sr.Adv.)(R-3) GA, ASSAM MR.A D CHOUDHURY(R-3) MRS.B DAS(R-3) MR. S DEKAR-3 MS.B DAS(R-3) MR.S R MOLLAH(R-3)
19	WP(C)/2122/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 3 ORS.	MR.S N SARMA MR.K KALITA MR.S CHOUDHURY MS.P KHOUND	MS.N MODI(R- 2,3&4) MS.M CHOUDHURYR- 2,3and4 MR.N KALITA(R- 2,3&4) MR.S DUTTA(R- 2-,3&4) MR.S DUTTA(R- 2,3&4) MR.C SHARMA(R- 2,3&4) ASSTT.S.G.I.
20	WP(C)/8248/2017	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS.	DR B P TODI MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	DR.B AHMED MR. P DAS MRS. A GAYAN MR G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
	WITH I.A.(Civil)/892/2021 in WP(C)/8248/2017	M/S. ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MS N SAIKIA MRS.P GOSWAMI	SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, NEDFI
21	WP(C)/3928/2018	S.M.SPINNING MILLS PVT. LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	MR. B GOSWAMI MR. B GOGOI SC, WATER RESOURCE SC, FINANCE
22	WP(C)/9565/2019	AMIT PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MR. N DHAR MS. S DASGUPTA	SC, PWD SC, FINANCE

23	WP(C)/2787/2020	ABBAS SARKAR Versus THE STATE OF ASSAM AND 5 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR P R SARMA MR. M K CHOUDHURY	SC, PWD ROAD GA, ASSAM
24	WP(C)/4679/2020	ADITYA DOWARAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, WATER RESOURCE
25	WP(C)/5534/2020	KRISHNA ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR R SINGHA	GA, ASSAM SC, PWD SC, FINANCE
26	WP(C)/3862/2023 FIXED	MD. DERAJ SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, IRRIGATION
27	WP(C)/4516/2023 FIXED	NABIN CH HATIMURIA Versus THE STATE OF ASSAM AND 7 ORS	MR. J PATOWARY	GA, ASSAM SC, PWD SC, FINANCE
28	WP(C)/6964/2023	NUR JAMAL SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR A MALEK	GA, ASSAM SC, BTC SC, REVENUE
29	WP(C)/1031/2024	M/S AD AGENCY Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, P H E
30	WP(C)/1045/2024	M/S PM TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, P H E
31	WP(C)/1794/2024 FIXED	NABA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	SC, PWD SC, EDU
32	WP(C)/5347/2024 FIXED	M/S RUPA ENTERPRISES Versus STATE OF ASSAM AND 5 ORS	MR B SARMAH MR G PATHAK	GA, ASSAM SC, IRRIGATION SC, FINANCE
33	WP(C)/5888/2024 B/O	NUR HUSSAIN SK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM S BEGUM T TALUKDAR	GA, ASSAM
34	WP(C)/6763/2024 FIXED	KALYAN KR. KALITA AND 8 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM SC, EXCISE DEPTT.
35	WP(C)/1316/2025 B/O	M/S 3479 N. N. SINGH SECURITY AGENCY Versus THE FOOD CORPORATION OF INDIA AND 7 ORS	MR. A R TAHBILDAR	MRS. R DEVI (C.G.C.) DY.S.G.I. SC, F C I
36	WITH WP(C)/6549/2024	M/S 3479/ N N SINGH SECURITY AGENCY Versus THE FOOD CORPORATION OF INDIA AND 7 ORS	MR. S BANIK MR. A R TAHBILDAR	MR. P K ROY (R-1 TO 6) MR. S K CHAKRABORTY(R-1 TO 6) MRS. R DEVI (C.G.C(R-7,8)) SC, F C I
37	WITH WP(C)/289/2025	M/S 3479 N N SINGH SECURITY AGENCY Versus THE FOOD CORPORATION OF INDIA AND 7 ORS	MR. A R TAHBILDAR	MR. P K ROY (R-1 TO 6) MR. S K CHAKRABORTY MR. P S BHATTACHARYYA(R-1 TO 6) (C.G.C(R-7,8)) MRS. A CHAKRABORTY(R-1 TO 6) DY.S.G.I. SC, F C I
ORDERS				
38	I.A.(Civil)/912/2020 in WP(C)/2083/2014	ATC TELECOM INFRASTRUCTURE PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR M HUSSAIN	GA, ASSAM MR. M SARMA (R-5,6) MR. U K BARMAN MS P CHAKRABORTY

WITH
[WP\(C\)/2083/2014](#)
CAVT. NO. 549/2014

M/S VODAFONE SPACETEL LTD. and ANR
Versus
MR.M SARMA
MR.J K BHUYAN
THE STATE OF ASSAM AND 3 ORS

GA, ASSAM
MR.U K BARMAN
MR.A K SINGH
MR.V N UPADHYAY
FOR CAVEATOR
MR.S KURMI
MS.P CHAKRABORTY

39 [WP\(C\)/4428/2020](#)
WITH LCR

THE MANAGEMENT OF SREE SIBBARI
TEA ESTATE
Versus
THE UNION OF INDIA

MR SISHIR DUTTA
MR S DUTTA
MR. SIDHANT DUTTA

GA, ASSAM
MS. A BHATTACHARYYA
MR. P KALITA

40 [Cont.Cas\(C\)/746/2023](#)
FIXED

M/S. B. A. FEEDS AND ANR
Versus
MANISH THAKUR AND 3 ORS

MR. P MAHANTA
MR. R B GOHAIN
MS C DAS
MS. M BORGOHAIN

MR. M BHAGABATI (R-1,2)
MS G BORA (R-1,2)
MS. B TALUKDAR (R-1,2)
MR. B GOGOI (r-4)
MR. B D DEKA (R-3)
MR P NAYAK (r-4)
MR. M DAS (R-3)
MR A CHALIHA (r-4)
N CHAUDHURY (R-3)
MR A BHATRA (R-3)
MR A DEKA (R-3)

41 [Cont.Cas\(C\)/501/2024](#)
FIXED

SHUBHASHIS CHAKRABORTY
Versus
AJAY KUMAR AND ANR.

MR. N N B CHOUDHURY
MR. N SARKAR
MR. D SUTRADHAR

MRS. R DEVI (R-2)

42 [Cont.Cas\(C\)/506/2024](#)

PABAN HAZARIKA
Versus
PRASANTA BORKAKATI

MR. J SARMAH

MR. P SARMA

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
4)	S. K. GUPTA	11-04-2025	To	04-05-2025
5)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
6)	MS. N M DEKA	05-04-2025	To	19-12-2025
7)	MR D K DAS	21-04-2025	To	02-05-2025
8)	MR. O P BHATI	11-04-2025	To	03-05-2025
9)	R C SANCHATI	21-04-2025	To	05-05-2025
10)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
11)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
12)	MR J CHOPRA	30-04-2025	To	04-05-2025
13)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
14)	MR. L C DEY	24-04-2025	To	15-05-2025
15)	MS. S G BARUAH	23-04-2025	To	02-05-2025
16)	MR. P A AHMED	22-04-2025	To	03-05-2025
17)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
18)	MS. R VERMA	28-04-2025	To	07-05-2025
19)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
20)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
21)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
22)	J SHARMA	25-04-2025	To	03-05-2025
23)	MR. P K DAS	29-04-2025	To	05-05-2025
24)	MR. A BISWAS	30-04-2025	To	02-05-2025
25)	MR. M R SODIAL	29-04-2025	To	04-05-2025
26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025
28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/6406/2024	STATE INLAND WATER TRANSPORT EMPLOYEES SANTHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	GA, ASSAM SC, IWT
2 Cont.Cas(C)/226/2025	SAHIBUR RAHMAN Versus MS KEERTY JOLLY, IAS AND 2 ORS.	MR. J M A CHOUDHURY	
3 Cont.Cas(C)/227/2025	RAKIBUL KHAN Versus J B EKKA IAS AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN	
4 WP(C)/1107/2025	SARAT KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MS. S T BOKTH T R OVUNG	SC, P AND R.D. GA, ASSAM
5 WP(C)/1212/2025	RAM BABU Versus THE UNION OF INDIA AND 8 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	DY.S.G.I. SC, INCOME TAX
6 WP(C)/1305/2025	BIDHUDYUTI DAS @ B. DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA L DEKA	MS. A TALUKDAR, GA, ASSAM MR. B. GOGOI, SC, GAD SC, SEC. EDU. SC, SEC. EDU. MR. T.C. CHUTIA, ADDL. SR. GA, ASSAM
7 WP(C)/1923/2025	SHRI KAMAL ROY AND ORS Versus THE UNION OF INDIA AND ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN N CHAKRABORTY	MRS. R DEVI(C.G.C) MR. S S ROY (C.G.C) DY.S.G.I.
8 WP(C)/2252/2025	SRI RANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, FINANCE SC, FISHERY
9 WP(C)/2253/2025	SRI DEVA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA SC, FINANCE	GA, ASSAM SC, FISHERY
10 WP(C)/2254/2025	SRI BASANTA KAKATI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, FINANCE SC, FISHERY

11	WP(C)/2255/2025	SRI TARINI DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, FINANCE SC, FISHERY
12	WP(C)/2259/2025	KHAGEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM SC, GMC
13	WP(C)/2262/2025	BILADHAR PEGU Versus THE STATE OF ASSAM AND 9 ORS	MR P BHARDWAJ MS. B DEVI	SC, CO OP GA, ASSAM SC, PF SC, FISHERY SC, FINANCE
14	WP(C)/2273/2025	ANIL KUMAR DEURI Versus THE STATE OF ASSAM 4 ORS.	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	GA, ASSAM
15	WP(C)/2280/2025	SMTI SUNALI DUTTA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM	MR. U C RABHA MR. P K DAS MR. S M SARMA	SC, AG (A AND E) GA, ASSAM SC, FINANCE
16	WP(C)/2281/2025	SMTI HEEMA BARKATAKI Versus THE UNION OF INDIA AND ANR	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	DY.S.G.I.
17	WP(C)/2282/2025	SRI L SONGLIEN HRANGKHOL AND ANR Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, FINANCE AND TAXATION
18	WP(C)/2294/2025	SANJAY RAY CHOUDHURY Versus THE UNION OF INDIA AND ORS	MR. N ISLAM MR. T K DEY	DY.S.G.I.
19	WP(C)/2296/2025	NIRANJAN SARKAR Versus THE STATE OF ASSAM AND ORS	MR. T DAS MS A BARUAH	GA, ASSAM SC, AGRICULTURE MARKETING BOARD. SC, FINANCE
20	WP(C)/2298/2025	RAMEN DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MR. TANUZ KASHYAP	SC, P AND R.D.
21	WP(C)/2305/2025	PAWAN BORDOLOI Versus THE STATE OF ASSAM AND 5 OTHERS	MR S M ABDULLAH P MS F HUSSAIN MD IMRAN	GA, ASSAM
22	WP(C)/2307/2025	UNION OF INDIA AND 3 ORS Versus JC NO. 590248 L EX SUB W S WANGAM ANAL	MRS. A GAYAN	
23	WP(C)/2312/2025	TUTUMANI RAJBANGSHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM
24	WP(C)/2317/2025	MINU MALAKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P H E SC, FINANCE
25	WP(C)/2318/2025	HC/ARMR MOHENDRA BORAH AND ORS Versus THE UNION OF INDIA AND ORS	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
26	WP(C)/2323/2025	SRI RAVI KUMAR YADAV Versus THE UNION OF INDIA AND ORS	MR. R DE MS. D PATHAK	GA, ASSAM DY.S.G.I.
27	WP(C)/2324/2025	RIAZ UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. N HAQUE MR H DAS MR K UDDIN MR. A K AZAD	GA, ASSAM SC, AG SC, IRRIGATION
28	WP(C)/2330/2025	ANURAG BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM

ADMISSION

29	WP(C)/3754/2016	SMTI. SUNUMONI KONWAR CHETIA Versus THE STATE OF ASSAM AND 5 ORS	MRN M HAZARIKA	MR.B K SHARMA MR.M SARANIAR-6 MR.S U AHMED(R-6) MS.SUSENTETLA(R-6) SC, SOCIAL WELFARE
30	WP(C)/7172/2017	DHANANJOY BASUMATARY Versus THE UNION OF INDIA and 3 ORS.	MS.S BORA MS.B DAS	C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
31	WP(C)/3627/2018	MRIDUL CHANDRA MALAKAR Versus UNION OF INDIA AND 4 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A Begum	MRS. A GAYAN ASSTT.S.G.I.
32	WP(C)/7923/2018	ABDUL MAJID Versus THE STATE OF ASSAM AND 8 ORS.	MR. B P BORAH MR P J DUTTA	SC, A S T C
33	WP(C)/1701/2019	MRINAL KANTI CHAKRABORTY Versus THE INDIAN INSTITUTE OF TECHNOLOGY AND 6 ORS.	MR K K MAHANTA MR. K M MAHANTA MR. S CHAKRABARTY	MR. R P KAKOTI SR. ADV. (SC, IIT, R1-R4) MR. A K DUTTA (R1-R4) MR H DAS MR H GUPTA (R7) MR. S SUTRADHAR (R1-R4) SC, IIT ASSTT.S.G.I.
34	WP(C)/2991/2021	RAHIMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR J MAHANTA	SC, AG MR. S K MEDHI (SC, AG, R3) MR. R ISLAM (R-7) SC, FINANCE SC, AGRI. DEPARTMENT
35	WP(C)/1850/2024 B/O	DIGBIJOY GOGOI AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM MRS. R DEVI DY.S.G.I.
36	WP(C)/3278/2024	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, WATER RESOURCE
WITH				
37	WP(C)/3583/2024	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, WATER RESOURCE
38	WP(C)/3588/2024	RANJEET KUMAR MAHTO AND 7 ORS. Versus UNION OF INDIA AND 2 ORS	P K JAIN K JAIN	MRS. A GAYAN DY.S.G.I. SC, OIL
39	WP(C)/5185/2024 B/O	DIGANTA BORUAH @ DIGANTA BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, REVENUE
40	WP(C)/5454/2024 B/O	RENUKA KHAKHALARY AND 25 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR. A M KHAN MR T T MONI MR Z RAHMAN	SC, AG MR. S K MEDHI(FOR ACCOUNTANT GENERAL (R-3))) SC, HEALTH SC, FINANCE
41	WP(C)/6791/2024	OM PRAKASH AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS. (G)	MR. K N CHOUDHURY MR. T DEURI MR. T DEURI MRS. R S DEURI MR D S DEKA MR A ATREYA MS A DAS MS. L WANGSA	NISHANT DAS(R-2,3,4) MS P DEVI(R-2,3,4) MR P R SARMA (R-2,3,4) SC, INDUSTRIES AND COMMERCE SC, AIDC
42	WP(C)/6872/2024	HARI PRASAD BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
43	WP(C)/436/2025	JNANA RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR D S DEKA	SC, FOREST

ORDERS

44	WP(C)/3904/2018	HARKA BAHADUR DORJEE Versus UNION OF INDIA AND 4 ORS.	MRS. S. BORA MS. N. CHAKRABORTY	MS. B. SARMA (R-1 TO 4) ASSTT.S.G.I.
45	WP(C)/2641/2020	YACHULU MAGH Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
46	WP(C)/2990/2020	DEBENDRA NATH TALUKDAR AND 71 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. C CHOWDHURY MR I AHMED MD M RAHMAN	GA, ASSAM
WITH				
47	WP(C)/2924/2020	RAMIZ UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 136 ORS	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
WITH				
48	WP(C)/3215/2020	SHANTANU DUTTA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MR S JAFRI MR P K KONCH	GA, ASSAM
49	WP(C)/789/2021	NILIMA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM SC, GMC
50	WP(C)/6470/2022	RAJUMONI KALITA Versus SREEMANTA SANKARDEVA SANGHA THRIFT AND CREDIT CO. OPERATIVE SOCIETY LTD. AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, CO OP MR. A J DAS (R-1,2,3) MR P DEKA (R-1,2,3) MR. R DE (R-1,2,3) MR G RENGMA (R-1,2,3)
51	WP(C)/5503/2024	HIRAKJYOTI SARMA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. CHARAN DEKA MR. L Deka	GA, ASSAM MS. M M KOTOKY, SC A H AND V DEPT.
52	I.A.(CrI.)/76/2025 IN CrI.Rev.P. 91/2019 (D/O), WITH OFFICE NOTE in CrI.Rev.P./91/2019	MAHAMAD SAZZAD AND ANR. Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
53	I.A.(Civil)/1347/2025 in WP(C)/3181/2022	MANJUWARA E KHANUM Versus THE STATE OF ASSAM AND 11 ORS.	MR. M A SHEIKH MS F INTAZ	SC, AG (A AND E) SC, P AND R.D. SC, SEC. EDU. SC, FINANCE
WITH				
	WP(C)/3181/2022	SARIFAT ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, AG (A AND E) SC, P AND R.D. MS. A HUSSAIN MR R ISLAM MS M DEKA SC, SEC. EDU. SC, TREASURY SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
4)	S. K. GUPTA	11-04-2025	To	04-05-2025
5)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
6)	MS. N M DEKA	05-04-2025	To	19-12-2025
7)	MR D K DAS	21-04-2025	To	02-05-2025
8)	MR. O P BHATI	11-04-2025	To	03-05-2025
9)	R C SANCHATI	21-04-2025	To	05-05-2025
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12)	MR J CHOPRA	30-04-2025	To	04-05-2025

13)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
14)	MR. L C DEY	24-04-2025	To	15-05-2025
15)	MS. S G BARUAH	23-04-2025	To	02-05-2025
16)	MR. P A AHMED	22-04-2025	To	03-05-2025
17)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
18)	MS. R VERMA	28-04-2025	To	07-05-2025
19)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
20)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
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22)	J SHARMA	25-04-2025	To	03-05-2025
23)	MR. P K DAS	29-04-2025	To	05-05-2025
24)	MR. A BISWAS	30-04-2025	To	02-05-2025
25)	MR. M R SODIAL	29-04-2025	To	04-05-2025
26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025
28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/6088/2024 FIXED	MUSSTT KHOTEZA (KHATUN) BEWA @ KHATUN BIBI @ FATEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2 WP(C)/265/2025 FIXED, WITH LCR	KADBHANU BEGUM @ KADBHASU BEGUM @ KADBHANU Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MS. M. KHATUN MS N AKTAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3 WP(C)/465/2025 FIXED, WITH LCR	KHUDEJA BEGUM @ KHUDEJA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MR I CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4 WP(C)/519/2025 FIXED, WITH LCR	MUSSTT ABIRAN BIBI @ ABIRAN KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE MR M HOQUE MR. M DEKA MS J BEGUM MS B A AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5 WP(C)/1460/2025 FIXED, WITH LCR	MD ABDULLAH Versus THE UNION OF INDIA	MS. G BORAH MS L BARUAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6 WP(C)/1485/2025 FIXED, WITH LCR	HEZLINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MS S S ZIA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
7 WP(C)/1720/2025 FIXED	FULMALA @ FULMALA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MD S HOQUE MR M HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
8 WP(C)/2258/2025	AMINA BEGUM ALIAS AMINA HUSSAIN ALIAS ANIMA BEGUM ALIAS ANIMA DAS Versus THE UNION OF INDIA AND ORS	MS. M MEDHI MD. I HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/2276/2025	AYNAL HOQUE @ AINAL HOQUE Versus THE UNION OF INDIA AND ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/2277/2025	AMIR UDDIN @ AMIR HOSEN Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED N. UDDIN MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/2284/2025	RANGMALA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/2299/2025	MAMELA BIBI Versus UNION OF INDIA AND ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA MR. S BASUMATARY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
13	WP(C)/2300/2025	MANIK NATH ALIAS MANIK CHANDRA NATH Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS. U NANDA MR. A K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/2326/2025	MD RUSTOM ALI Versus THE UNION OF INDIA AND ORS	MR. A M DUTTA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/2329/2025	MONOWARA BIBI @ MUSSTT MONOWARA BIBI Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH (LEGAL AID COUNSEL)	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

ADMISSION

16	WP(C)/2607/2018 WITH LCR	JAMIR ALI @ JOMER ALI Versus THE UNION OF INDIA AND 8 ORS.	MR. J AHMED MR J MOLLAH MR. A B SIDDIQUE MS B DAS MS. M AHMED	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
17	WP(C)/2704/2018 WITH LCR	KERAMAT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S H RAHMAN MR. M A SHEIKH MS F INTAZ MR E HUSSAIN	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
18	WP(C)/2707/2018 WITH LCR	ARDOSH ALI @ ARMAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. U SAIKIA MR. R K NATH	GA, ASSAM MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
19	WP(C)/2826/2018 WITH LCR	MUSSTT. MONOWARA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/2846/2018 WITH LCR	HAMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. J AHMED MS. R DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	WP(C)/2871/2018 WITH LCR	ABUL KALAM MOHOSIN @ ABDUL KALAM MOHSIN Versus THE UNION OF INDIA AND 5 ORS.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

22	WP(C)/3009/2018 WITH LCR	SABIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/3045/2018 WITH LCR	ABONI DAS @ ABANI DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
24	WP(C)/3066/2018 WITH LCR	JAYTAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MD R ALI MS. F Y HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/199/2019 WITH LCR	SABIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR G SAROWAR MS F N AHMED MR. N UDDIN MR. M ISLAM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/357/2019 WITH LCR	SANOWAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR A ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
27	WP(C)/358/2019 WITH LCR	AYNAL KHAN Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/372/2019 WITH LCR	RABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR N DUTTA MR. Z HAMMAD MR. A H KHANDAKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/384/2019 WITH LCR	SALEHA KHATUN @ SALEHA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. S H SIKDAR MR. A A MONDAL MR. SHAZZAD HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
30	WP(C)/416/2019 WITH LCR	KHUDEJA KHATUN @ KHUDEJA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/422/2019 WITH LCR	MOIN UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
32	WP(C)/548/2019	AJUFA KHATOON Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

33	WP(C)/1199/2021 WITH LCR	MD. DELBAR ALI ALIAS DILBAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	WP(C)/1248/2021 WITH LCR	MUSTT HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
35	WP(C)/1797/2021 WITH LCR	AMINA SAHA @ AMANA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H K J AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
36	WP(C)/2327/2021 WITH LCR	PIRMUD ALI @ PIRMAT ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A AHMED MR J P KACHARI U U KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/841/2021 in WP(C)/2327/2021	PIRMUD ALI @ PIRMAT ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A AHMED MR J P KACHARI U U KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
37	WP(C)/2911/2021 WITH LCR	FULBHANU BIBI @ PHULVANU BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR A ALI MR. Y ALI	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
38	WP(C)/2997/2021 WITH LCR	FIRUJA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
39	WP(C)/3081/2021 WITH LCR	GOLAPI BIBI Versus THE UNION OF INDIA AND 5 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	WP(C)/919/2025 B/O, WITH LCR	SABED ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
41	WP(C)/945/2025 FIXED, WITH LCR	MD. SHIRAJ ALI Versus THE UNION OF INDIA AND 6 ORS	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
42	WP(C)/1059/2025 FIXED, WITH LCR	MOTIAR RAHMAN @ MOTIUR RAHMAN Versus THE UNION OF INDIA	MR. J AHMED MR A HAQUE MR Z RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
ORDERS				
43	WP(C)/2821/2018 WITH LCR	GOFUR ALI @ GOFU ALI Versus THE UNION OF INDIA AND 3 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HOSSAIN MS F INTAZ	SC, NRC MR D BARUAH MR J PAYENG ASSTT.S.G.I. MRS A VERMA SC, F.T SC, ELECTION COMMISSION.
44	I.A.(Civil)/3623/2022 IN WP(C) 6267/2022(D/O) in WP(C)/6267/2022	MUSSTT JAHURA KHATOON @ MUSSTT JAHERA KHATOON Versus THE UNION OF INDIA AND 6 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

45 [I.A.\(Civil\)/3706/2024](#)
CAVT. NO.103220/24,N
WITH OFFICENOTE
in WA/13671/2024

THE STATE OF ASSAM
Versus
NAKIB SAIKIA AND ORS

MR. D SAIKIA
MR. RAJIB BORPUJARI

MR. K N CHOUDHURY (R-1)
SC, P AND R.D.
MR. Y DOLOI
SC, AG
MR. M PHUKAN(R-1)
MR. P K BORDOLOI
MR A N SARMAH(R-1)
FOR CAVEATOR

WITH
[WA/13671/2024](#)
(Filing Number)

THE STATE OF ASSAM
Versus
NAKIB SAIKIA AND ORS

MR. RAJIB BORPUJARI

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/40/2025	HAIDER ALI @ SAILEN BARMAN Versus THE STATE OF ASSAM	MR. B K SEN FOR LEGAL AID	PP, ASSAM
	WITH I.A.(CrI.)/429/2025 in CRL.A(J)/40/2025	HAIDER ALI @ SAILEN BARMAN Versus THE STATE OF ASSAM AND ANR	MR. B K SEN	PP, ASSAM
2	Crl.A./135/2025 FIXED.	MD ABDUL MAZID Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR B B NARZARY MR. P MAHANTA MR. A AHMED MS. P SAHARIA MR. I U CHOWDHURY B DAS V KHAKHALARY	PP, ASSAM
	WITH I.A.(CrI.)/375/2025 in Crl.A./135/2025	ABDUL MAZID Versus THE STATE OF ASSAM	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA V KHAKHALARY	PP, ASSAM
3	Crl.A./147/2025	AJJUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. K BHATTACHARJEE MR. M SAIKIA ABBASH U AHMED	PP, ASSAM
4	Crl.A./149/2025	SATYENDRA YADAV @ SATENDAR YADAV @ CHOTKA Versus THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
ORDERS				
5	Crl.A./166/2016 WITH LCR 5 FILES. P.B-2.	ABDUR RAHMAN @ JUMMA and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.R ALI MR.A ALAM	PP, ASSAM
6	Mat.App./38/2024 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI MR. D PRADHAN	DR. P AGARWAL (LEGAL AID COUNSEL)

	WITH I.A.(Civil)/3710/2024 in Mat.App./38/2024	XXXXXXXX Versus XXXXXXXX	MR K DAS	DR. P AGARWAL
7	Crl.A./80/2024 WITH LCR 3 FILES, FIXED	LAKHESWAR BEZBARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N BORAH MR M.J. BHARALI	DR. P AGARWAL, (AMICUS CURIAE, R2) PP, ASSAM
	WITH I.A.(Crl.)/279/2024 in Crl.A./80/2024	LAKHESWAR BEZBARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N BORAH MR M.J. BHARALI	DR. P AGARWAL, (AMICUS CURIAE, R2) PP, ASSAM
8	I.A.(Crl.)/897/2024 WITH LCR 5 FILES. P.B-2. B/O. in Crl.A./229/2023	MAJIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR J C GOGOI	PP, ASSAM
	WITH Crl.A./229/2023	MAJIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR J C GOGOI MR. S DAS	PP, ASSAM
9	I.A.(Crl.)/1025/2024 WITH LCR 4 FILES, B/O in Crl.A./359/2024	RABBANI ALI Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	WITH Crl.A./359/2024	RABBANI ALI Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
10	I.A.(Crl.)/1040/2024 WITH LCR 2 FILES, B/O in Crl.A./362/2024	RITU BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	MR B PRASAD, AMICUS CURIAE (R2) PP, ASSAM
	WITH Crl.A./362/2024	RITU BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	MR B PRASAD, AMICUS CURIAE (R-2) PP, ASSAM
11	I.A.(Crl.)/1151/2024 WITH LCR 3 FILES. B/O. in Crl.A./392/2024	ABDUL HAMID Versus THE STATE OF ASSAM AND ANR	MS S S ZIA	PP, ASSAM
	WITH Crl.A./392/2024	ABDUL HAMID Versus THE STATE OF ASSAM AND ANR	MS S S ZIA	PP, ASSAM
12	Crl.L.P./17/2025 in Crl.A./12069/2024	SAMAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA	PP, ASSAM
	WITH Crl.A./12069/2024 (Filing Number)	SRI SAMAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA	
	WITH I.A.(Crl.)/425/2025	SAMAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA	PP, ASSAM
13	I.A.(Crl.)/415/2025 in Crl.A./3601/2025	THE STATE NATIONAL INVESTIGATION AGENCY Versus MAMUNUR RASHID	MR. R K D CHOUDHURY	
	WITH Crl.A./3601/2025 (Filing Number)	THE STATE NATIONAL INVESTIGATION AGENCY Versus MAMUNUR RASHID AND ANR	Dibyajyoti Bharadwaj	
14	I.A.(Crl.)/416/2025 in CRL.A(J)/3020/2025	JUNU BAWRI Versus THE STATE OF ASSAM AND ANR	MS N HASSAN	PP, ASSAM
	WITH CRL.A(J)/3020/2025 (Filing Number)	Junu Bawri Versus The State of Assam	MS NAZIA HASSAN	

	WITH I.A.(CrI.)/3022/2025 (Filing Number)	Junu Bawri Versus The State of Assam	MS NAZIA HASSAN	
15	I.A.(CrI.)/420/2025 in CrI.A./3651/2025	SUNIRAM HEMBROM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./3651/2025 (Filing Number)	SUNIRAM HEMBROM Versus THE STATE OF ASSAM	IMRAN UDDIN CHOWDHURY	
16	I.A.(CrI.)/426/2025 in CrI.A.(J)/3124/2025	RAM PRABEZ SINGH Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA FOR LEGAL AID	PP, ASSAM
	WITH CrI.A.(J)/3124/2025 (Filing Number)	SRI RAM PRABEZ SINGH Versus THE STATE OF ASSAM	BEGUM ROUSHAN ARA SULTANA	
17	I.A.(CrI.)/427/2025 in CrI.A./11157/2024	GULZAR HUSSAIN @ MD GULJAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
	WITH CrI.A./11157/2024 (Filing Number)	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH	
HEARING				
18	I.A.(CrI.)/307/2024 WITH LCR 4 FILES. P.B-4 VOL. B/O. in CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
19	WITH CrI.A./258/2023	SAHED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
20	WITH CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/387/2024 in CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
21	WITH CrI.A./288/2023	AKHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
22	WITH CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR.	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM

	WITH I.A.(CrI.)/686/2024 in CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
23	WITH CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	WITH I.A.(CrI.)/737/2023 in CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
24	I.A.(CrI.)/954/2024 WITH LCR 5 FILES. P.B-2. B/O. in CrI.A./259/2023	NABI HUSSAIN AND ANR Versus STATE OF ASSAM AND ANR.	MS S S ZIA MS S S ZIA	PP, ASSAM
	WITH CrI.A./259/2023	RAHAM ALI AND 5 ORS. Versus STATE OF ASSAM AND ANR.	MR. A M BORA MR P KATAKI (P-2) MR. I A HAZARIKA (P-2) MRS R BEGUM MS. C CHOUDHURY MR. V A CHOWDHURY MS S S ZIA (P-2)	PP, ASSAM
25	WITH CrI.A./255/2023 10 Y 8 M 2 D	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 02/05/2025				
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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
4)	S. K. GUPTA	11-04-2025	To	04-05-2025
5)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
6)	MS. N M DEKA	05-04-2025	To	19-12-2025
7)	MR D K DAS	21-04-2025	To	02-05-2025
8)	MR. O P BHATI	11-04-2025	To	03-05-2025
9)	R C SANCHATI	21-04-2025	To	05-05-2025
10)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
11)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
12)	MR J CHOPRA	30-04-2025	To	04-05-2025
13)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
14)	MR. L C DEY	24-04-2025	To	15-05-2025
15)	MS. S G BARUAH	23-04-2025	To	02-05-2025
16)	MR. P A AHMED	22-04-2025	To	03-05-2025
17)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
18)	MS. R VERMA	28-04-2025	To	07-05-2025
19)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
20)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
21)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
22)	J SHARMA	25-04-2025	To	03-05-2025
23)	MR. P K DAS	29-04-2025	To	05-05-2025
24)	MR. A BISWAS	30-04-2025	To	02-05-2025
25)	MR. M R SODIAL	29-04-2025	To	04-05-2025
26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH OR AT
03:00 P.M. WHICHEVER IS EARLIER]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/526/2018	BIREN DEKA Versus THE STATE OF ASSAM	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS MS. A LONGSU MR. M P HAZARIKA	GA, ASSAM MR. M R ADHIKARI (SC, SOIL CONSERVATION DEPT.)
2 WP(C)/2992/2018	ABDUL LATIF Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA	GA, ASSAM
3 WP(C)/7528/2018	BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. EPF TRUST Versus UNION OF INDIA AND 4 ORS.	MR. M Z AHMED MR. A M DUTTA	MR. P K ROY (R2, R3, R4) MR. S K CHAKRABORTY (R2, R3, R4) MRS. A CHAKRABORTY (R2, R3, R4) MS. M DUTTA (R2, R3, R4) MR. S CHAUHAN (R5) MR. DEBABRAT CHUTIA (R5) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
4 WP(C)/1713/2021	PRANAB BARKAKATI AND 21 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	GA, ASSAM M KATAKY SC, G U
5 WP(C)/2307/2021	GAJENDRA KACHARI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM SC, IRRIGATION SC, FINANCE
6 WP(C)/4806/2021	ADITI BARMAN Versus THE ASSAM STATE HOUSING BORAD AND 2 ORS.	MR. Y S MANNAN MS N DEKARAJA	MR C GOSWAMI (R-1,2) MR. R GOSWAMI
7 WP(C)/5431/2021	NOOR AHMED CHOWDHURY AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
4)	S. K. GUPTA	11-04-2025	To	04-05-2025
5)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
6)	MS. N M DEKA	05-04-2025	To	19-12-2025
7)	MR D K DAS	21-04-2025	To	02-05-2025
8)	MR. O P BHATI	11-04-2025	To	03-05-2025
9)	R C SANCHATI	21-04-2025	To	05-05-2025
10)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
11)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
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17)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
18)	MS. R VERMA	28-04-2025	To	07-05-2025
19)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
20)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
21)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
22)	J SHARMA	25-04-2025	To	03-05-2025
23)	MR. P K DAS	29-04-2025	To	05-05-2025
24)	MR. A BISWAS	30-04-2025	To	02-05-2025
25)	MR. M R SODIAL	29-04-2025	To	04-05-2025
26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025
28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Friday, 2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/6826/2023 B/O	M/S HINDUSTAN CONSTRUCTION COMPANY LIMITED Versus UNION OF INDIA AND 4 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, FINANCE AND TAXATION DY.S.G.I. SC, TAXES SC, FINANCE DEPTT.
MOTION				
2	WP(C)/2291/2024	UTTAM SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS A BORAH	GA, ASSAM SC, REVENUE
3	WP(C)/6569/2024	MOZIRUL PATGIRI Versus THE UNION OF INDIA AND 5 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC
4	Cont.Cas(C)/228/2025	SITARAM KANOO AND 17 OTHERS Versus NISARG HIVAREA, IAS	MR. B RAHMAN	
5	Cont.Cas(C)/229/2025	SOHRAB ALI Versus PARAG KUMAR KATAKY	MR. S RAHMAN MRS S GOSWAMI	
6	WP(C)/876/2025	JIRATAN NESSA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, REVENUE
7	WP(C)/1258/2025	MS JITU ENTERPRISES AND SOUNDS SERVICE Versus THE UNION OF INDIA	MR. A K GUPTA MR K J SAIKIA	SC, GST DY.S.G.I.
8	WP(C)/1342/2025	PIYARA BEGUM Versus THE BRANCH MANAGER	MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	GA, ASSAM
9	WP(C)/2075/2025 FIXED	M/S S.D. CERAMICS LLP Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN M BARUAH	SC, GST DY.S.G.I.
10	WP(C)/2260/2025	ANZIR ALI MIR Versus THE STATE OF ASSAM	MR N PATIRI A NEOG MS. G GOSWAMI	GA, ASSAM SC, PCB SC, FOREST

11	WP(C)/2261/2025	AMAN GUPTA Versus THE UNION OF INDIA AND ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION DY.S.G.I.
12	WP(C)/2274/2025	MS GANAPATI ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN M BARUAH	SC, FINANCE AND TAXATION
13	WP(C)/2287/2025	RINTU KONWAR Versus THE UNION OF INDIA AND 3 OTHERS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION DY.S.G.I.
14	WP(C)/2288/2025	M/S NEPALI CUTTING MEAT SHOP Versus BANK OF MAHARASHTRA AND 4 OTHERS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	DY.S.G.I.
15	WP(C)/2291/2025	SRI PROBIN DUTTA Versus INDIAN BANK AND ANR	MR. S P CHOUDHURY MS B DEVI MS. M BORA	SC, INDIAN BANK
16	WP(C)/2292/2025	NUR ZAMAL AND ORS Versus THE STATE OF ASSAM AND ORS	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	SC, PWD ROAD GA, ASSAM SC. REVENUE
17	WP(C)/2293/2025 CAVT. NO.028120/25,N	KANAYA SAHA @ KANAYALAL Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR. C. SHIL D R BONGSHIARY B SARKAR	MR. T DAS (FOR CAVEATOR)
	WITH I.A.(Civil)/1363/2025 in WP(C)/2293/2025	KANAYA SAHA @ KANAYALAL Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR. C. SHIL D R BONGSHIARY B SARKAR	MR. T DAS (FOR CAVEATOR)
18	WP(C)/2295/2025	JYOTIRMOY GUPTA AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, PWD ROAD SC, REVENUE
19	WP(C)/2297/2025 CAVT. NO.027720/25,N	MD AMIR ALI Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR S C DAS P BURAGOHAIN	MR. T DAS (FOR CAVEATOR)
	WITH I.A.(Civil)/1364/2025 in WP(C)/2297/2025	MD AMIR ALI Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR S C DAS P BURAGOHAIN	MR. T DAS (FOR CAVEATOR)
20	WP(C)/2301/2025 CAVT. NO.027320/25,N	SATYADEV SAH Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR. C. SHIL D R BONGSHIARY	MR. T DAS (FOR CAVEATOR)
	WITH I.A.(Civil)/1369/2025 in WP(C)/2301/2025	SATYADEV SAH Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR. C. SHIL D R BONGSHIARY	MR. T DAS (FOR CAVEATOR)
21	WP(C)/2304/2025 CAVT. NO.027620/25,N	MD SABIR HUSSAIN @ SABBIR ALI Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	MR. T DAS (FOR CAVEATOR)
	WITH I.A.(Civil)/1371/2025 in WP(C)/2304/2025	MD SABIR HUSSAIN @ SABBIR ALI Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	MR. T DAS (FOR CAVEATOR)
22	WP(C)/2306/2025 CAVT. NO.027520/25,N	JAGNARAYAN PRASAD Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	MR. T DAS (FOR CAVEATOR)

	WITH I.A.(Civil)/1373/2025 in WP(C)/2306/2025	JAGNARAYAN PRASAD Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	MR. T DAS (FOR CAVEATOR)
23	WP(C)/2309/2025 CAVT. NO.028720/25,N	JAGLAL SAH @ JUGULAL Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	MR. T DAS (FOR CAVEATOR)
	WITH I.A.(Civil)/1376/2025 in WP(C)/2309/2025			
24	WP(C)/2310/2025	JAGLAL SAH @ JUGULAL Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS MADHU SHASTRY Versus THE STATE OF ASSAM AND 5 OTHERS	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY MR. B K GOGOI MR. R B GOHAIN	MR. T DAS (FOR CAVEATOR) GA, ASSAM SC, TRIBAL AFFAIRS (PLAIN) SC, SOCIAL WELFARE
25	WP(C)/2315/2025	CHABIN DAS AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR K KASHYAB MR. L M RAHMAN	GA, ASSAM SC, REVENUE
26	WP(C)/2316/2025	RAJU SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. K LAHKAR MR. I AHMED	GA, ASSAM SC, REVENUE
27	WP(C)/2322/2025	BANI KALITA Versus THE UNION OF INDIA AND 3 OTHERS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION DY.S.G.I.
28	WP(C)/2328/2025	SADAR ALI AND ORS Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	GA, ASSAM SC. REVENUE
29	WP(C)/2331/2025	IMDADUL HAQUE Versus THE SBI GENERAL INSURANCE COMPANY LTD AND ORS	MR. S A AHMED MR. F A AHMED A. KHANAM	
ADMISSION				
30	WP(C)/6666/2024 PART-HEARD, FIXED	M/S SURYA BUSINESS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA M AGARWAL MS. BANSHIKA PODDER	SC, FINANCE AND TAXATION
31	WP(C)/7478/2017 FIXED	MAHENDRA TALUKDAR and 65 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MR.C P SHARMA	MR. R BORPUJARI (SC, REVENUE DEPT. MS. D D BARMAN (ADDL. SR. GA, R-2,3)
32	WP(C)/634/2023 FIXED	PRADIP MAZUMDAR AND 2 ORS Versus THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	SC, CO OP MR. S K TALUKDAR MS S DAS (R-1,2)
33	WP(C)/3701/2024	MD. MAKSHED ALI Versus THE STATE OF ASSAM AND 6 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	SC, PWD ROAD GA, ASSAM SC, REVENUE
34	WP(C)/4946/2024	TAMANNA FERDUSI MAZUMDER Versus THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
35	WP(C)/937/2025 FIXED	ABDUL AZIZ @ SHANU Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	GA, ASSAM
36	WP(C)/1443/2025 FIXED	DAYANAND RAI, Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS	MR. R DE MS. D PATHAK	MS. R CHOUDHURY (R-5) MR. Z. HUSSAIN (R-5) SC, GMC

37	WP(C)/1660/2025 FIXED	NIZAM UDDIN AND 41 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. B RAHMAN N GAUTAM	SC, P AND R.D. GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
38	WP(C)/1684/2025 FIXED	TAJ MD. KAMAL KHAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, P AND R.D. SC, A S E C
39	WP(C)/1695/2025 FIXED	G. KAMRAJU AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	GA, ASSAM SC, GMC
40	WP(C)/1713/2025 FIXED	DAYARAM SHARMA Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. D MAZUMDAR MS. S KANUNGOE C V INTONG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GMC SC, G M D A
41	WP(C)/1749/2025 FIXED	PHANIDHAR BORSAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR K J SAIKIA	SC, FINANCE AND TAXATION
42	WP(C)/1750/2025 FIXED	PHANIDHAR BORSAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR K J SAIKIA	SC, FINANCE AND TAXATION
43	WP(C)/1767/2025 FIXED	SRI NAGA RAJU DANDA AND ORS Versus THE STATE OF ASSAM AND ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM SC, GMC SC, GDD
44	WP(C)/1788/2025 FIXED	HABIBAR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M U MONDAL S S AHMED	MS. P.R. MAHANTA, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, REVENUE MR. S. BARUAH, JR. GA, ASSAM

ORDERS

45	WP(C)/3521/2016	FATIMA BEGUM Versus THE STATE OF ASSAM AND 12 ORS	MR H I CHOUDHURY MR.J I BORBHUIYA MR.L MOHAN MR.K H CHOUDHURY	GA, ASSAM MR.A K TALUKDAR(R- 8,9,11&12) MR.F K R AHMED(R- 8,9,11&12) MR.M SHARMA(R- 8,9,11&12)
46	WP(C)/1716/2018 CAVT. NO.0121/2018 FIXED	SHANTA PRASAD CHAKRAVARTY AND 3 ORS. Versus THE SECRETARY CUM P F COMMISSIONER, ATPPF AND PF SCHEME AND 8 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. D GOSWAMI MS. R DEKA MR. R DUBEY MR. J PATOWARY MS. A B KAYASTHA MR. A N I HUSSAIN MS. D TALUKDAR	MR. R TALUKDAR (FOR CAVEATOR) MR. R BAISHYA (FOR CAVEATOR) SC, PF
47	WP(C)/8991/2019	ALPANA CHELLENG GOSSAIN AND ANR. Versus UNION OF INDIA AND 14 ORS	MR. H BEZBARUA MR. P BOIRAGI MR. S J SARMAH MS. A TALUKDAR	SC, NHAI MR. A K DUTTA MR. S K SARKAR MRS. V L BHATTACHARJEE MS. S DAS ASSTT. S.G.I. SC, REVENUE
48	Cont.Cas(C)/48/2025	SMTI LILIMA GOGOI Versus GYANENDRA DEV TRIPATHI, IAS	MR. A M KHAN MR T T MONI MD. S ALI MR. K NATH	MR. D SAIKIA MR. R BORPUJARI MR. S DUTTA
49	WP(C)/972/2025 WITH OFFICE NOTE	JYOTHSNA BEGUM Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM SC, REVENUE
50	WP(C)/1693/2025 WITH OFFICE NOTE, FIXED	MOSHARAF HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. B GOGOI MS M BORAH MR. M K SHARMA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
4)	S. K. GUPTA	11-04-2025	To	04-05-2025
5)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
6)	MS. N M DEKA	05-04-2025	To	19-12-2025
7)	MR D K DAS	21-04-2025	To	02-05-2025
8)	MR. O P BHATI	11-04-2025	To	03-05-2025
9)	R C SANCHATI	21-04-2025	To	05-05-2025
10)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
11)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
12)	MR J CHOPRA	30-04-2025	To	04-05-2025
13)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
14)	MR. L C DEY	24-04-2025	To	15-05-2025
15)	MS. S G BARUAH	23-04-2025	To	02-05-2025
16)	MR. P A AHMED	22-04-2025	To	03-05-2025
17)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
18)	MS. R VERMA	28-04-2025	To	07-05-2025
19)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
20)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
21)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
22)	J SHARMA	25-04-2025	To	03-05-2025
23)	MR. P K DAS	29-04-2025	To	05-05-2025
24)	MR. A BISWAS	30-04-2025	To	02-05-2025
25)	MR. M R SODIAL	29-04-2025	To	04-05-2025
26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025
28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./15/2025	HAMTECH ENGINEERING PVT LTD AND ANR Versus THE ENGINEER IN CHIEF, MILITARY ENGINEERING SERVICES AND 3 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	DY.S.G.I.
- FOR ORDERS -				
2	Cont.Cas(C)/65/2019 FIXED	DEEP JYOTI SEN Versus PARESH SARMA	MR. A DAS	MR. A K SARMA MS. B BHUYAN MR H J TAMULI MR D KALITA SC, ANIMAL HUSBANDRY AND VETERINARY DEPTT.
3	Cont.Cas(C)/642/2019 FIXED	HIRA KONWAR AND ANR. Versus MOHANLAL SUREKA AND 2 ORS.	MR D K MEDHI	MR. P K GOGOI (r-2) MR. A BURAGOHAIN (r-2) MR. D NATH SR GA,ASSAM
4	Cont.Cas(C)/486/2021	RUBUL KR SARMA Versus CHANDRA DEVI	MR. S BANIK A N HUSSAIN MS F BEGUM	MR S P DAS
5	WP(C)/7216/2021 CAVT. NO.08902/021,	BIJAYA LAHON AND 16 ORS. Versus THE STATE OF ASSAM AND 21 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. U K NAIR (R7) MR R SINGHA (R7, 8,12,14,16,9,11,22,13,21,20,19,18) MR R SINGHA (R7, 8,12,14,16,9,11,22,13,21,20,19,18) MS S PATOWARY(R7, 8,12,14,16,9,11,22,13,21,20,19,18) SC, HEALTH AND F W
6	Cont.Cas(C)/358/2023	MRIDUL BEZBORAH Versus MEGHA NIDHI DAHAL, I.A.S. AND ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY	MR. D SAIKIA (R-3) MR. S BORA (R-3) MR. B GOGOI (R-2) MR P NAYAK(R-2) MR A CHALIHA(R-2) R M BAROOAH(R-2)
7	Cont.Cas(C)/497/2023	BHABENDRA NATH SAIKIA Versus DR. ASHISH KUMAR BHUTANI, I.A.S. AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R-1) MRS. R BORAH (R-1) B. CHETRY (R-1)

8	WP(C)/1483/2023	MS MONIKA BORO @ MONICA BORO Versus THE UNION OF INDIA AND 4 ORS	MR. SAILENDRA DEKA MR J DAS	MR S DUTTA (r-2) MR. S S ROY (C.G.C., R1) MR A KAKOTI (r-4) MS S MOCHAHARI (r-2) MR. S DUTTA (r-2) MS S BORA (r-4) MR S DUTTA (r-2) DY.S.G.I.
9	Cont.Cas(C)/218/2024	SANJIB BHARTI AND 13 ORS. Versus S. KISHORE (IPS) AND 5 ORS.	MR. R MAZUMDAR MD H R AHMED MR A MALEK	MR. R K D CHOUDHURY (R-3) MS. L DEVI (R-3) MR. K K PARASAR(R-2,5)
10	Cont.Cas(C)/655/2024	NO 115330082 EX RT/GD MUSTAQUE AHMED Versus RAKESH AGRAWAL AND 2 ORS.	MR M J QUADIR MR. A K HANNAN	
11	Cont.Cas(C)/661/2024	SAMOON ISAI Versus KAMAL BASUMATARY AND 2 ORS.	MR. B BARUAH MR U RONGPI	MR. A SARMA (R-1,2,3) MR. M HUSSAIN(R-1,2,3) MR. K KALITA(R-1,2,3) MR. LENTSO(R-1,2,3) MS G SWAMI(R-1,2,3)
12	WP(C)/2488/2024	VIKRAM SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MRS. R DEVI DY.S.G.I. MR. R BARPUJARI
13	WP(C)/6583/2024	GEETA KAKATI PATHAK Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MD R ISLAM (R-4) MR A CHAKRABORTY MR R ISLAM MR. A PHUKAN S K DAS (R-4) SC, GAD N ALOM (R-4)
14	WITH WP(C)/1338/2024	GEETA KAKATI PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MD R ISLAM(R-4) S K DAS(R-4) SC, GAD
15	Cont.Cas(C)/39/2025	TAPAN BARMAN Versus BISWAJIT PEGU	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS. D. DEVI	MR. J K GOSWAMI (R-1) MR D J BORO(R-1)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
16	WP(C)/3476/2022	HRISHIKESH SHARMA Versus THE UNION OF INDIA AND 11 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	ASSTT.S.G.I.
17	WP(C)/6855/2022 B/O	MRINAL KANTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K G DAS MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA	GA, ASSAM MS. M BHATTACHARJEE (R-3,4)
18	WP(C)/8441/2022 FIXED	DR. BISWAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS	DR G J SHARMA MR S NATH	SC, AG MR. S K MEDHI (R-4) SC, HEALTH
19	WP(C)/3551/2023 FIXED	NO. 020260105 CONST INDRA JOISHI Versus THE UNION OF INDIA AND 3 ORS	MR. P SARMAH MR. S UPADHAY MR. M SHARMA	MR. S K MEDHI MR. S S ROY DY.S.G.I.
20	WP(C)/4117/2023	PADMA DHAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. A B T HAQUE	SC, AG MR. N UPADHAYAY (R-1, R-4 & R-5) MR P NAYAK (R-2) MS TINLUNG SC, IRRIGATION SC, FINANCE
21	WP(C)/5668/2023 FIXED	DWIPEN DAS AND ANR Versus THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM MR. C K S BARUAH (R-1, R-2 & R-3) SC, GAD
22	WP(C)/6670/2023	JEANRAIPOU KABUI Versus THE STATE OF ASSAM AND 7 ORS	MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, PWD SC, FINANCE

23	Arb.P./23/2024	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT. LTD. Versus THE ZONAL MANAGER, NPCC AND ANR.	MR A CHOWDHURY MR. N J KHATANIAR	MR. K GOGOI DY.S.G.I.
24	Arb.P./45/2024	DEEPALI DUTTA AND 2 ORS. Versus JYOTSHNADIP CONSTRUCTIONS AND 2 ORS	MR D KALITA MS G SWAMI	MR. S NAG(ALL RESPONDENTS) MR. N D SARMA (ALL RESPONDENTS)
25	Arb.P./53/2024 FIXED	PINTU AGARWAL AND 2 ORS Versus BIJAY KUMAR AGARWALLA	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	MR D KALITA MS R KOUR
26	WP(C)/1648/2024	BINA PANI DAS AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MS A ROY	GA, ASSAM
27	WP(C)/2583/2024	DURLOV KUMAR NATH Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MD H R AHMED MR A MALEK	MR G N SAHEWALLA MR M SAHEWALLA DY.S.G.I.
28	WP(C)/5419/2024	NO. 3188417X MILON NARZARI Versus UNION OF INDIA AND 5 ORS	MR. J SARMAH	MR. D C BORAH (CGC) DY.S.G.I.
29	WP(C)/6886/2024 FIXED	PUTULI BORAH Versus THE STATE OF ASSAM AND 7 ORS.	MR S P DAS MS C BORA MS. S BAISHYA	SC, AG (A AND E) SC, HEALTH SC, FINANCE
30	Arb.P./4/2025	M/S SNS INFRACON PRIVATE LIMITED Versus ASSAM ELECTRONICS DEVELOPMENT CORPORATION LIMITED AMTRON	MR D SENAPATI MR H K SARMA MS. S YASMIN	MR K L GUPTA (R-1,2)
31	WP(C)/331/2025	TAPAN BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K DEKA MR P H KONWAR	GA, ASSAM
32	WP(C)/944/2025	JAYANTA DEBNATH Versus THE CHAIRMAN AND 4 ORS	MR. P MAJUMDAR MS. A SWARGOWARI MR. A NATH	MR. S S ROY (C.G.C) DY.S.G.I.
33	WP(C)/1840/2025 FIXED	SUBHAM KUMAR SINGH Versus THE UNION OF INDIA AND 2 ORS	MD. MEHDI HASSAN MR. M R SODIAL MS S Z HAYAT	MR. S K MEDHI (C.G.C) MS. RUKMINI BARUA(R-2,3) A BARTHAKUR (R-2,3) DY.S.G.I. H BARUAH(R-2,3)
34	WP(C)/1967/2025 FIXED	SMT. PUTULI DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A D CHOUDHURY	GA, ASSAM SC, AG MR. S K MEDHI (SC,AG) SC, IRRIGATION SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
35	WP(C)/3065/2022 PART-HEARD	ZULFIQUAR ALI Versus THE UNION OF INDIA AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA ASSTT.S.G.I.
36	WITH WP(C)/556/2022	M/S BHARAT SANCHAR NIGAM LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. V K CHOPRA MS S PATOWARY	MR. S C KEYAL MS G HAZARIKA, SC, GST MR. K GOGOI (r-1) MR. K GOGOI (r-1) ASSTT.S.G.I.
37	WITH WP(C)/3260/2022	SHREE GAUTAM CONSTRUCTION COMPANY LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR K L GUPTA	SC, GST ASSTT.S.G.I.
38	WITH WP(C)/4376/2022	HEMANTA SARMAH Versus THE UNION OF INDIA AND 2 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I.

39	WITH WP(C)/5163/2022	GREEN VALLEY DIAGNOSTICS AND HOSPITALS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR. S R GOGOI MR. S CHETIA MR. J P MORE	SC, GST
40	WITH WP(C)/5236/2022	SAMUJJAL PHUKAN Versus THE UNION OF INDIA AND 2 ORS	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.
41	WITH WP(C)/5672/2022	PLABAN DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA ASSTT.S.G.I.
42	WITH WP(C)/6166/2022	M/S TECHNOCOM Versus UNION OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
43	WITH WP(C)/1580/2023	VINAY BHARDWAJ Versus THE UNION OF INDIA AND 3 ORS	MR B AGARWAL MR A KAKOTI MR. D SARAF MR. S S GUPTA	SC, GST MR H GUPTA DY.S.G.I.
44	WITH WP(C)/1847/2023	NIRMAL KUMAR SHARMA Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
45	WITH WP(C)/1136/2024	M/S FRONTIER CONSTRUCTION COMPANY Versus UNION OF INDIA AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, GST DY.S.G.I.
46	WITH WP(C)/6615/2024	M/S GANESH TAMULI Versus THE UNION OF INDIA AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
47	WP(C)/2774/2020	ANUPAMA BUJOR BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR A NATH MR. A K AZAD MR. N J MEDHI	MR. S K TALUKDAR MR H BEZBARUA SC, IRRIGATION
48	WP(C)/776/2021 B/A	NISHA DEVI DAS AND 45 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MRS S BARUAH MR. A BORPUZARI ASSTT.S.G.I. SC, FINANCE
49	WP(C)/3273/2022	DIP NARAYAN KALITA Versus THE STATE OF ASSAM AND 8 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	GA, ASSAM SC, GAD
50	WP(C)/4319/2022 FIXED	RANJIT SINGH Versus UNION OF INDIA AND 4 ORS.	MS. S BORA MS. N CHAKRABORTY	MRS. R DEVI ASSTT.S.G.I.
51	WP(C)/6256/2023 B/O	RUBUL GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MR B CHOUDHURY	SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (sc, AG) SC, FINANCE
52	Arb.P./1/2024	ATW UNIVERSAL INFRA BUILDING(JV) AND ANR Versus UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR H GUPTA (CGC) DY.S.G.I.

53	Arb.P./19/2024	SMTI SHAMPA GANGULY Versus MS MATRI BHUMI DEVELOPER	MS. S KANUNGOE MS. J CHETTRY	MR. B D KONWAR SR. ADV.(R-1) MR H AGARWAL.(R-1) MR J SINGH.(R-1) MS M ZOMUANPUII.(R-1) MR P DOLEY.(R-1) MS V V THANYU.(R-1) MS S JAIN.(R-1)
54	Arb.P./32/2024 FIXED	SHARIF AHMED Versus GENERAL MANAGER AND ANR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMAR-1,2) SC, INDUSTRIES AND COMMERCE
55	WITH Arb.P./33/2024	BITUPAN BORA Versus STATE PROJECT DIRECTOR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
56	WITH Arb.P./34/2024	JITENDRA TAMULY Versus STATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICES	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
57	WITH Arb.P./35/2024	ABINASH BORO Versus COMMISSIONER OF INDUSTRIES AND COMMERCE AND ANR.	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMA(R-1,2)
58	WITH Arb.P./37/2024	GUNIN ROY Versus THE DIRECTOR OF AGRICULTURE	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
59	Arb.P./42/2024	M/S GR (JV), Versus UNION OF INDIA	MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR H GUPTA DY.S.G.I.
60	WITH Arb.P./43/2024	M/S GR (JV), Versus UNION OF INDIA	MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR H GUPTA DY.S.G.I.
61	WITH Arb.P./44/2024	M/S GR (JV) Versus UNION OF INDIA	MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR H GUPTA DY.S.G.I.
62	WP(C)/161/2024	NASIR UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. S N TAMULI (R-6) MR AZIZUR RAHMAN (R-6) MS ASFIA AHMED (R-6) MS P DEKA (R-6) SC, REVENUE
63	WP(C)/1373/2024	SATYAJIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV MR J MAHANTA MR J MAHANTA JAFAR ALI	GA, ASSAM SC, FINANCE
64	WP(C)/1528/2024 FIXED	MOHAN ENGTI Versus THE STATE OF ASSAM AND 5 ORS	MR. A M S MAZUMDER	SC, P AND R.D. GA, ASSAM SC, AG
65	WITH WP(C)/6328/2016	MOHAN ENTI Versus THE STATE OF ASSAM AND 4 ORS	MR.A M S MAZUMDER MR.A A R KARIM MR.B AHMED	GA, ASSAM MR. A.K. THAKUR, SC, PERSONNEL DEPARTMENT(R-7) MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R-1,2,3,5) MR P NAYAK,SC, FINANCE

66	WP(C)/1839/2024	SUBRATA SARKAR Versus THE UNION OF INDIA AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	MRS. A GAYAN DY.S.G.I.
67	WP(C)/4408/2024	NO. 15474209A SEP BHUPEN RAJBONGSHI Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR. A M KHAN MR Z RAHMAN MR S PRODHANI	MS. B SARMA(CGC) DY.S.G.I.
68	WP(C)/62/2025	KANGKAN JYOTI MALAKAR Versus INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR. P KALITA MR. I CHOUDHURY M INGTI	GA, ASSAM MR. N DEKA(R-1,2) MR. M GOGOI (R-1,2) MR. S BANIKYA(R-1,2)

HEARING

69	WP(C)/3472/2022 B/O	GOUTAM KUMAR MANDAL Versus THE UNION OF INDIA AND 4 ORS	MR. S K ROY MD K RAHMAN	ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
4)	S. K. GUPTA	11-04-2025	To	04-05-2025
5)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
6)	MS. N M DEKA	05-04-2025	To	19-12-2025
7)	MR D K DAS	21-04-2025	To	02-05-2025
8)	MR. O P BHATI	11-04-2025	To	03-05-2025
9)	R C SANCHATI	21-04-2025	To	05-05-2025
10)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
11)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
12)	MR J CHOPRA	30-04-2025	To	04-05-2025
13)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
14)	MR. L C DEY	24-04-2025	To	15-05-2025
15)	MS. S G BARUAH	23-04-2025	To	02-05-2025
16)	MR. P A AHMED	22-04-2025	To	03-05-2025
17)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
18)	MS. R VERMA	28-04-2025	To	07-05-2025
19)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
20)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
21)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
22)	J SHARMA	25-04-2025	To	03-05-2025
23)	MR. P K DAS	29-04-2025	To	05-05-2025
24)	MR. A BISWAS	30-04-2025	To	02-05-2025
25)	MR. M R SODIAL	29-04-2025	To	04-05-2025
26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025
28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.L.P./18/2025 in Crl.A./2874/2025	AZHAR ALI Versus THE STATE OF ASSAM ANR.	MR. D MAZUMDAR MS. S KANUNGOE C V INTONG	PP, ASSAM
	WITH Crl.A./2874/2025 (Filing Number)	AZHAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. D MAZUMDAR	PP, ASSAM
2	Crl.L.P./19/2025 in Crl.A./11556/2024	JUNU SONOWAL Versus PRADIP SAHA AND ANR	MR. A CHAMUAH MR. A LAHKAR	PP, ASSAM
	WITH Crl.A./11556/2024 (Filing Number)	JUNU SONOWAL Versus PRADIP SAHA AND ANR	MR. A CHAMUAH	
3	Crl.Pet./88/2025	PROGRESSIVE CONSTRUCTION LIMITED Versus THE STATE OF ASSAM AND ANR	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM
4	Crl.Rev.P./152/2025	SRI HEMANTA KUMAR ADHIKARY Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	PP, ASSAM
5	Crl.Rev.P./153/2025	MRS RWISUMWI BASUMATARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
6	Crl.Rev.P./154/2025	ROHIMA KHANAM CHOUDHURY Versus NAZRUL ISLAM BARBHUIYA	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	
7	Crl.Pet./385/2025 B/O	GANESH DAS Versus HIMAKSHI TALUKDAR	MS. T SOM MS. U HAZARIKA	
8	Crl.Pet./401/2025 B/O	PINKU SARMAH AND ANR Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	PP, ASSAM
9	Crl.Pet./444/2025 B/O	IMAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR J ABEDIN MR M Z RAHMAN	PP, ASSAM
10	Crl.Pet./454/2025 FIXED	DHANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR K THAKUR MR D MEDHI	PP, ASSAM

11	Crl.Pet./466/2025 FIXED	UNION OF INDIA Versus NAREN DUTTA	MR. S C KEYAL KAUSHIK JAIN SC, NCB	
12	Crl.Pet./505/2025	RAKMAT ALI Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
13	Crl.Pet./506/2025	SHOFIQU L ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN T UDDIN	PP, ASSAM
14	Crl.Pet./507/2025	SMTI PROTIVA BORO KACHARI AND ANR. Versus THE STATE OF ASSAM AND ANR	MR R RAJKHOWA B KHAKHLARY MS P GOGOI MS. K DEKA U SWARGIARY MR. BIJU PHUKAN	PP, ASSAM
15	Crl.Pet./508/2025 B/O	FIDDUS ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
16	Crl.Pet./509/2025	MESER ALI AND 3 ORS Versus MAHIBAR ALI	MR. I CHOUDHURY R L CHUTIA M INGTI	
17	Crl.Pet./510/2025 B/O	SARITA DEVI JAIN Versus THE STATE OF ASSAM	MR H AGARWAL	PP, ASSAM
18	Crl.Pet./511/2025	MD ISMAIL ALI AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<u>ADMISSION</u>				
19	I.A.(Crl.)/830/2019 FIXED in Crl.Pet./253/2018 WITH Crl.Pet./253/2018	STATE OF ASSAM Versus ASHOK KUMAR DAS AND ANR ASHOK KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	PP, ASSAM MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R ALI	MR J I BARBHUIYA PP, ASSAM
20	WITH Crl.Pet./805/2017	ALAK DEV GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR.B K BHATTACHARJEE MR.J I BORBHUIYA MR.A K CHOUDHURY MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM MR.A K BHATTACHARJEE	MR.P N GOSWAMI(R-2) PP, ASSAM SC, P H E
	WITH I.A.(Crl.)/137/2018 in Crl.Pet./805/2017	STATE OF ASSAM Versus ALAK DEV GOSWAMI AND ANR	PP, ASSAM	MR. J I BARBHUIYA MR. L MOHAN
21	WITH Crl.Pet./157/2018	KAMAKHYA DEY Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. R ALI MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/373/2018 in Crl.Pet./157/2018	STATE OF ASSAM Versus KAMAKHYA DEY AND ANR	PP, ASSAM	MR J I BARBHUIYA
22	WITH Crl.Pet./536/2018	CHANDI DAS SINHA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR. (H)	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM

	WITH I.A.(CrI.)/483/2018 in CrI.Pet./536/2018	SRI CHANDI DAS SINHA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
23	Crl.Pet./1264/2022 WITH LCR 2 FILES, B/O	DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM
	WITH I.A.(CrI.)/312/2023 in CrI.Pet./1264/2022	SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM
24	Crl.Rev.P./345/2023 WITH LCR ONE FILE (SCANNED), FIXED	BHABEN KUMAR Versus RINTI DEKA	MR Z KAMAR MR R M DAS MR. C SHARMA MD M HOQUE	MR. Y S MANNAN MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR MS R BEGAM
25	WITH Crl.Rev.P./167/2024	RINTI DEKA Versus MR. BHABEN KUMAR	MR. Y S MANNAN MS. B BHUYAN MS R BEGAM	
26	Crl.Pet./1377/2024	SIMANGAL BRAHMA Versus PALLAVI RABHA	MR. DITUL DAS MS TINLUNG	MR. A K AHMED MR. R CHETRI
27	Crl.Pet./53/2025	ISMAIL SK AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M ISLAM MS A KHATUN	MR. M AHMED (R-2) MD. I H LASKAR (R-2) PP, ASSAM (R1)
28	Crl.Rev.P./115/2025	AKHTAR HUSSAIN Versus IMRAN HUSSAIN SHAH	MR. A GOSWAMI MR. S N KRISHNATRAYA MS. C K GOSWAMI	
	WITH I.A.(CrI.)/433/2025 in CrI.Rev.P./115/2025	AKHTAR HUSSAIN Versus IMRAN HUSSAIN SHAH	MR. A GOSWAMI MR. S N KRISHNATRAYA MS. C K GOSWAMI	
29	Crl.A./125/2025	SADHAN SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN MR N M DEKA	PP, ASSAM
	WITH I.A.(CrI.)/355/2025 in CrI.A./125/2025	SADHAN SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN MR N M DEKA	PP, ASSAM
30	Crl.Rev.P./151/2025	SRI DHANAMONI MOHAN Versus THE STATE OF ASSAM AND ANR.	RUBI GOGOI MS. F HUSSAIN	
31	Crl.Pet./210/2025 FIXED	ANUSREE TRADING AND EXIM PRIVATE LIMITED Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
32	Crl.Pet./388/2025	NUR MOHAMMAD Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. N ISLAM	PP, ASSAM
ORDERS				
33	Crl.Pet./1108/2022 WITH LCR ONE FILE (SCANNED), B/O	KALYAN KUMAR SARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
34	I.A.(CrI.)/594/2023 WITH LCR 3 FILES, WITH P.B. 1 in CrI.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
	WITH Crl.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM

35	WITH Crl.A./228/2023 1 Y 11 M 7 D	MOKLESUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
36	Crl.Rev.P./401/2024 FIXED	RAJESH JAIN Versus ANJALI LAKHAR	MR. R DE	
37	I.A.(Crl.)/1108/2024 WITH LCR 6 FILES, FIXED in Crl.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM
	WITH Crl.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. M A SHEIKH K U AHMED MR. A AHMED MS F INTAZ MS C MEDHI MR. I U CHOWDHURY MR. W A SHEIKH MR. SAYED SALIM AHMED	MR. A ROSHID (r-2) MS. T BEGUM (r-2) PP, ASSAM
38	Crl.A./42/2025 WITH LCR 7 FILES, WITH OFFICE NOTE WITH I.A.(Crl.)/105/2025 in Crl.A./42/2025	JANMONI BEGUM Versus THE STATE OF ASSM	MR. J AHMED MR N ZAMAN	PP, ASSAM
39	I.A.(Crl.)/46/2025 WITH OFFICE NOTE in Crl.A./11748/2024 WITH Crl.A./11748/2024 (Filing Number)	JANMONI BEGUM Versus THE STATE OF ASSM GAUTOM NATH @ GUDULA NATH Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MR N ZAMAN MR. Y S MANNAN MR. C K NATH MR. S MUNIR	PP, ASSAM
40	Crl.Pet./228/2025 B/O	GAUTOM NATH @ GUDULA NATH Versus THE STATE OF ASSAM AND ANR RAJU SAKTHIVEL Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. Y S MANNAN MR. K N CHOUDHURY MR P KALITA	SC, CBI
41	Crl.Pet./306/2025 FIXED	MASUM AHMED Versus THE STATE OF ASSAM AND ANR	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
42	I.A.(Crl.)/424/2025 in Crl.A./3388/2025 WITH Crl.A./3388/2025 (Filing Number)	AMIR ALI Versus THE STATE OF ASSAM AND ANR MD AMIR ALI Versus THE STATE OF ASSAM,	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN MR ABUL HEKAM MD REJWAN CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/3389/2025 (Filing Number)	AMIR ALI Versus THE STATE OF ASSAM,	MR ABUL HEKAM MD REJWAN CHOUDHURY	
HEARING				
43	Crl.A./111/2013 WITH LCR 4 FILES, FIXED	MD. NUR SIDDIQUE ALI Versus STATE OF ASSAM	MR.P KATAKI MR.D K BAGCHI	PP, ASSAM
44	Crl.Pet./1310/2018 FIXED	SMT. MAMONI BAYAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
45	Crl.A./16/2020 WITH LCR 5 FILES, WITH OFFICE NOTE, FIXED	SRI JOGANATH DAS Versus THE STATE OF ASSAM AND ANR	R SARMAH (AMICUS CURIAE)	PP, ASSAM

46	Crl.Pet./553/2020 FIXED	DR. SUBRATA MITRA Versus THE STATE OF ASSAM AND ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
47	WITH Crl.Pet./562/2020	DR SUBRATA MITRA AND ANR Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	S N SARMA PP, ASSAM
48	WITH Crl.Pet./565/2020	DR. SUBRATA MITRA Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR. K BORUAH MR. M ALOM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
4)	S. K. GUPTA	11-04-2025	To	04-05-2025
5)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
6)	MS. N M DEKA	05-04-2025	To	19-12-2025
7)	MR D K DAS	21-04-2025	To	02-05-2025
8)	MR. O P BHATI	11-04-2025	To	03-05-2025
9)	R C SANCHATI	21-04-2025	To	05-05-2025
10)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
11)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
12)	MR J CHOPRA	30-04-2025	To	04-05-2025
13)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
14)	MR. L C DEY	24-04-2025	To	15-05-2025
15)	MS. S G BARUAH	23-04-2025	To	02-05-2025
16)	MR. P A AHMED	22-04-2025	To	03-05-2025
17)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
18)	MS. R VERMA	28-04-2025	To	07-05-2025
19)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
20)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
21)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
22)	J SHARMA	25-04-2025	To	03-05-2025
23)	MR. P K DAS	29-04-2025	To	05-05-2025
24)	MR. A BISWAS	30-04-2025	To	02-05-2025
25)	MR. M R SODIAL	29-04-2025	To	04-05-2025
26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025
28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday, 2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/2710/2024 in Cont.Cas(C)/370/2022	MUKHESWAR CHINTEY AND 3 ORS Versus SRI NARAYAN KONWAR, IAS AND TWO ORS	MR J PAYENG MS A PAYENG	
	WITH Cont.Cas(C)/370/2022	MUKHESWAR CHINTEY AND 3 ORS Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MR J PAYENG	MR. D SAIKIA (r-1) MR. N J KHATANIAR (r-1) MR. A PHUKAN (r-1)
ADMISSION				
2	WP(C)/1573/2023 PART-HEARD	LOVELY DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM
3	WP(C)/5619/2023 PART-HEARD, FIXED	NAJMA PARVIN Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM MR P NAYAK
4	WP(C)/316/2019	ABUL KALAM PRAMANIK @ ABUL KASHEM BAMANIK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A A R KARIM	SC, ELEM. EDU SC, SCERT, ASSAM MR A CHALIHA, SC, SCERT
5	WP(C)/3980/2020	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR Z HUSSAIN MR S BORTHAKUR MR. S B RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR. J ABBAS MR S A BARBHUYAN	SC, HIGHER EDU K U AHMED MS P SARMA MR. A CHAMUAH, SC, UGC (RESP. No. 4) MS N HASAN MR S A BARBHUYAN
6	WP(C)/1201/2021	SULTANA RAZIA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, ELEM. EDU MR H R A CHOUDHURY (r-9,10) GA, ASSAM MR F U BARBHUIYA (r-9,10) MR J M SULAIMAN (r-9,10) MS S DAS (r-9,10) SC, SSA
7	WP(C)/5175/2021	MALAY KRISHNA DUTTA AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA	SC, ELEM. EDU SC, SSA

8	WP(C)/7329/2021 FIXED	BINAY WARY AND 20 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MD A ISLAM	SC, ELEM. EDU SC, BTC SC, FINANCE
	WITH			
9	WP(C)/504/2020	FORID ALI MOLLAH AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	SC, ELEM. EDU SC, FINANCE
10	WP(C)/7341/2021 FIXED	MRS. NIRUPAMA HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU MR A C BORBORA (R-3) MRS. R BORBORA (R-3) MR. M SMITH (R-3) MR. N BORPATRAGOHAIN (R-3)
11	WP(C)/487/2022	MD. ABDUL KADIR Versus THE STATE OF ASSAM AND 4 ORS	MR T N SRINIVASAN MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	MR. T J MAHANTA (R-4) MR. B RAHMAN (R-4) MR Z HUSSAIN (r-5) MS B B AHMED (r-5) SC, SEC. EDU.
12	WP(C)/508/2022	TULTUL BARUA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MRS. C DAS	SC, SEC. EDU. SC, FINANCE DEPTT.
13	WP(C)/828/2022	PROMITA NARZARY AND 15 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, BODOLAND UNIVERSITY SC, U G C
14	WP(C)/1395/2022	SHIVA SANKAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA MR. P K HANDIQUE	GA, ASSAM MR C GOSWAMI (r-6) MR. A K BHUYAN (R-4) MS. N CHOUDHURY (R-4) MR. M BORAH (R-4) MR. A KHOUND (R-4) MS B BORA (R-4) MR A TALUKDAR (R-4) MR J DAS (R-4) SC, SEC. EDU.
15	WP(C)/2031/2022	JADAB CHANDRA DUTTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM
16	WP(C)/2093/2022	KHIREN BORAH AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
17	WP(C)/2583/2022	AZOM ALI AND 14 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. M HUSSAIN MR A K DAS	SC, ELEM. EDU GA, ASSAM SC, SSAM
18	WP(C)/3013/2022	APURBA KUMAR ADHYAPOK Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI MR. R SHARMA	SC, AG SC, HEALTH AND F W SC, FINANCE
19	WP(C)/5158/2022	SMT. RANJITA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	MR. S M T CHISTI, SC, ELEM. EDU MR. D UPAMANYU, SC, HEALTH AND F W
20	WP(C)/5550/2022	MOKROM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM
21	WP(C)/6363/2022	ANKITA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR A DAS MRS. S ISLAM MR SUBHRAJIT SAIKIA	SC, HEALTH
22	WP(C)/6436/2022	SRIKANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	GA, ASSAM SC, EDU SC, FINANCE
23	WP(C)/6458/2022	PABITRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE

24	WP(C)/6840/2022	BIREN CHANDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MS B DEVI	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, FINANCE
25	WP(C)/7/2025	SANJUKTA DUTTA Versus THE STATE OF ASSAM AND 8 ORS.	MR. B PURKAYASTHA MR. B ZAMAN J.P. BARUAH	GA, ASSAM SC, SEC. EDU. SC, N C HILLS SC, FINANCE
26	WITH WP(C)/6915/2024	NOOR MOHAMMAD ROUSHON UDDIN AND 70 ORS Versus THE STATE OF ASSAM AND 9 ORS.	MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, SEC. EDU. SC, FINANCE SC, N C HILLS
<u>BAIL HEARING (BA)</u>				
27	Bail Appln./174/2025 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	AMIR ALI Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MS F INTAZ MR Z HUSSAIN SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
28	WITH Bail Appln./334/2025	ABU BAKKAR SIDDIQUE @ ABU BAKKER SIDDIQUE Versus THE STATE OF ASSAM	MR A H AHMED MR. S I TALUKDAR	PP, ASSAM
<u>ORDERS</u>				
29	CRP/94/2024 CAVT. NO.08342/024, PART-HEARD, FIXED	M/S DOLOO TEA CO. (INDIA) LTD., Versus M/S. MANISH TEA COMPANY	MR. P KHATANIAR MR G KHANDELIA MR. K DEKA MR R PAUL	MR J C GAUR FOR CAVEATOR
30	WITH Review.Pet./56/2025	M/S DOLOO TEA CO. INDIA LTD. Versus M/S MANISH TEA COMPANY	MR G KHANDELIA	
31	Cont.Cas(C)/396/2017	ABDUL AZIZ Versus SRI R. C. JAIN and ANR.	MRM H AHMED MD.A HUSSAIN	MR.D SAIKIA (R-1) MS.P CHAKRABORTY (R-1) MR.A DEKA (R-2)
32	Cont.Cas(C)/592/2017	MOUCHUMI CHETIA and 2 ORS. Versus PREETAM SAIKIA and 5 ORS.	MS.M DAS MR.S J SARMA MS.B TALUKDAR	MR. D SAIKIA MR. A DEKA MS U DAS MR. S M T CHISTIE
33	Cont.Cas(C)/613/2017	DIL PRASAD SARMAH Versus R.C.JAIN and ORS.	MR.S K SINGHA MR.P SARMAH MR.S UPADHAY MR.B KUMAR	MR. D SAIKIA MR. B CHOUDHURY MR. A K BHUYAN (R4,5) MS. B BHUYAN (R4,5) MR. N SARMA (R1) MS. N CHOUDHURY (R4,5) MR. M BORAH (R4,5) MR. A KHOUND (R4,5) MR. B GOSWAMI (R4,5) MS. Y S PHOM (R4,5)
34	Cont.Cas(C)/623/2017	SMTI. NIRU BORPATRA GOHAIN Versus PREETAM SAIKIA and ANR.	MR.N BORAH MR.H MAZUMDER	MR N SARMA
35	Cont.Cas(C)/373/2020 FIXED	SUJATA BHATTACHARJEE Versus PRADOSH KIRON NATH AND 5 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR. S C KEYAL MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR. K K DUTTA MR B DEURI(R-7) MS N M SARMA
36	WP(C)/6238/2023	GOPA DEY Versus THE STATE OF ASSAM AND 9 ORS.	MR. R MAJUMDAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.

37	WP(C)/6667/2023	SANSUMA BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P CHALIHA MR M RANA MD. I AHMED	SC, HIGHER EDU MR J K PARAJULI (R-4) MR. S K CHAKRABORTY (R-4) SC, G U
38	Cont.Cas(C)/211/2024	RAJPUR HIGH SCHOOL Versus MAMATA HOJAI	MR. P SARMA	MR S M T CHISTIE MR. U SARMA
39	Cont.Cas(C)/426/2024 FIXED	ABDUL ALIM KHAN Versus NARAYAN KONWAR AND ANR	MR A U AHMED MS. H SARMA	MR S M T CHISTIE MR. N J KHATANIAR(R-1) MR B KAUSHIK (R-1)
40	WP(C)/4079/2024	DWIPENDRA CHANDRA TALUKDAR @ DIPENDRA CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR N P BARUAH MR R CHAKRAVORTY MS. R. ENGJAIPI S RABHA	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
41	WP(C)/5637/2024	DR DHARITRI BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. N DEKA MR. M GOGOI MR. S BANIKYA	SC, HIGHER EDU MR K DAS (R-2) DY.S.G.I. SC, AAU
42	WP(C)/5680/2024	BHARAT CHANDRA PATOWARY Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
43	WP(C)/5904/2024 CAVT. NO.10592/024, FIXED	MD. TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR N Z CHOUDHURY N GAUTAM MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM MS B DEVI MS. S BORA FOR CAVEATOR SC, HIGHER EDU
44	WP(C)/6972/2024	AKHIL BARMAN AND 14 ORS Versus THE SECRETARY TO THE GOVERNMENT OF ASSAM, HIGHER EDUCATION (TECHNICAL) DEPARTMENT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, HIGHER EDU
45	I.A.(Civil)/280/2025 FIXED in WP(C)/4278/2021	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) SC, HEALTH
	WITH WP(C)/4278/2021	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
46	WP(C)/451/2025	DHARANI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K GOSWAMI MS. J DEKA MS. A TALUKDAR	SC, SEC. EDU.
47	WP(C)/1968/2025 WITH OFFICENOTE	BARUN SINHA AND 22 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, SEC. EDU. SC, N C HILLS SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
4)	S. K. GUPTA	11-04-2025	To	04-05-2025
5)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
6)	MS. N M DEKA	05-04-2025	To	19-12-2025

7)	MR D K DAS	21-04-2025	To	02-05-2025
8)	MR. O P BHATI	11-04-2025	To	03-05-2025
9)	R C SANCHATI	21-04-2025	To	05-05-2025
10)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
11)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
12)	MR J CHOPRA	30-04-2025	To	04-05-2025
13)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
14)	MR. L C DEY	24-04-2025	To	15-05-2025
15)	MS. S G BARUAH	23-04-2025	To	02-05-2025
16)	MR. P A AHMED	22-04-2025	To	03-05-2025
17)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
18)	MS. R VERMA	28-04-2025	To	07-05-2025
19)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
20)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
21)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
22)	J SHARMA	25-04-2025	To	03-05-2025
23)	MR. P K DAS	29-04-2025	To	05-05-2025
24)	MR. A BISWAS	30-04-2025	To	02-05-2025
25)	MR. M R SODIAL	29-04-2025	To	04-05-2025
26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025
28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/143/2025 FIXED	DR PURNIMA DUARAH SAIKIA Versus BIREN BHARALI	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	
2	CRP(IO)/161/2025	SUJAT UDDIN CHOUDHURY AND ANR Versus ON THE DEATH OF MOIN UDDIN CHOUDHURY HIS LEGAL HEIRS, MD NURUJJAMAN CHOUDHURY @ DALIM AND 20 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
3	CRP(IO)/163/2025	PALLAB GOGOI AND ANR Versus GUNADA GOGOI AND 5 ORS.	MR B KAUSHIK MR. S HAZARIKA K BHARALI	
4	CRP(IO)/164/2025	ANKURJYOTI RAJKHOWA Versus MRIDUL PHUKON AND ANR	SADHAN KALITA MR. A GANGULY MR T CHHETRI MR P DAS GUNJAN DAS MRITYUNJOY KALITA	
ADMISSION				
5	CRP/333/2016 WITH CRP/334/2016 (D/O)	SMT. KAUSHALYA RAY and 3 ORS Versus SHIV CHARAN BARUAH and 7 ORS	MR.S BARUAH MR.D BARUAH	
6	CRP(IO)/110/2019 FIXED	RUNUMI GOGOI SAIKIA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS	Mukesh Sharma (R-3) MS F RAHMAN (R-3) ASSTT.S.G.I.
7	CRP(IO)/206/2024 FIXED	NITYANANDA PATRA AND ANR Versus RENU GOHAIN AND 2 ORS	MR. P SUNDI	MR. M R SODIAL(R-1 TO 3) MS S Z HAYAT(R-1 TO 3) MS B H SHIRIN(R-1 TO 3)
8	CRP(IO)/477/2024 WITH LCR	MD. TOUSIF HUSSAIN REZA Versus AAFSHEEN AL ISLAM	MR Z I CHOUDHURY MD. I HUSSAIN	
9	MFA/17/2025	RUFIIYA BEGUM @ RUPIA BIBI AND 2 ORS Versus RAFIKUL ISLAM AND ANR. F	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MR. S DUTTA (R-2) MS S MOCHAHARI MS S MOCHAHARI
10	FAO/24/2025	ASMA BIBI Versus KOHINUR KHATUN AND ANR.	MR. A Z AHMED	

11	CRP(IO)/55/2025	JOGEN SARMA @ JOGEN CHANDRA SARMA @ JOGENDRA CHANDRA SARMA Versus DHRUBAJYOTI SARMA	MR. N CHAKRABARTY MR C GOSWAMI	MR. D MOZUMDER(R-1) MR C GOGOI(R-1) MS D DEVI (R-1) MS. S NATH(R-1)
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
12	RSA/192/2023 CAVT. NO.10242/023,	NIRBHAY BARMAN AND 3 ORS. Versus JITUL ALI AND 7 ORS.	L K BORAH	MR. R K BHUYAN FOR CAVEATOR
	WITH I.A.(Civil)/3150/2023 in RSA/192/2023	NIRBHAY BARMAN AND 3 ORS. Versus JITUL ALI AND 7 ORS.	L K BORAH	MR. R K BHUYAN FOR CAVEATOR
13	RSA/60/2024	REKHA GHOSH AND 2 ORS Versus NARENDRA CHANDRA GHOSH	MR G P BHOWMIK MR. D NANDI MRS. M HORE	MR. A DHAR
14	RSA/171/2024	MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
	WITH I.A.(Civil)/3162/2024 in RSA/171/2024	MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN,	MR. S P CHOUDHURY	
	WITH I.A.(Civil)/3163/2024 in RSA/171/2024	MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN,	MR. S P CHOUDHURY	
<u>ORDERS</u>				
15	MC/3592/2010 WITH LCR in CRP/359/2007	SRI DINESH PRASAD DUBEY and 2 ORS Versus ON THE DEATH OF SRI DINDAYAL AGARWAL, SMTI BHAGAWATI DEVI AGARWALLA and 7 ORS	MR.P K KALITA G B DAS N DAS C K S BARUAH J P SARMA	MR.J SHARMA MR.G KAKATI
	WITH CRP/359/2007	SRI DINESH PRASAD DUBEY and ORS Versus SRI DINDAYAL AGARWAL	MR.G B DAS MR.N DAS MS.R K SAINI MRS.M D CHOUDHURY	
	WITH I.A.(Civil)/1383/2023 in CRP/359/2007	SRI DINESH PRASAD DUBEY and ORS Versus ON THE DEATH OF DINDAYAL AGARWAL HIS LEGAL HEIRS BHAGAWATI DEVI AGARWAL AND ORS.	MRS. M D CHOUDHURY	
16	RSA/50/2014 FIXED	MRS. RASHMI BEGUM and 7 ORS, Versus ABDUL GANI,	MR.C BARUAH MR.D BARUAH MR.T BARUAH	MR.R ALI MR.H N ISLAM
17	MC/1145/2015 in RSA SL. NO. 244004/2014	ZAMAN MONDAL Versus ABDUL AWAL and 3 ORS,	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA	
18	I.A./752/2016 in RSA/263889/2015	MD. ISHAHAQUE ALI Versus MD. KHAIRUL ISLAM and 33 ORS.	MR.K M HALOI MR.A K DEKA	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.S KHAN
	WITH RSA/263889/2015 (Filing Number)	MD ISHAHAQUE ALI Versus MD KHAIRUL ISLAM and 33 ORS		
19	RSA/86/2020	SMTI MAKAN BORA AND 3 ORS Versus SRI BASHAB JYOTI BORA AND 8 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH MR B S DEKA	MR G KAKOTI (R-1,4,8) MR. P THAKURIA (R-1,4,8)
	WITH I.A.(Civil)/1307/2020 in RSA/86/2020	SMTI MAKAN BORA AND 3 ORS Versus SRI BASHAB JYOTI BORA AND 8 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH MR B S DEKA	

20	SAO/4/2023 CAVT. NO.07042/023, WITH LCR	SHRI PRADIP AGARWALLA Versus SMTI VEENA DEVI AGARWALA	MR G SAHEWALLA MR S SANCHETI MR. A SANCHETI MR. U GOSWAMI MR. R C SANCHETI	MR. A SATTAR FOR CAVEATOR
21	CRP(IO)/69/2023	SAI CONSTRUCTIONS AND ANR. Versus KALPANA DEY AND ANR	MR. SAIENDRA DEKA MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR. T BARUAH MR. T BARUAH MR. S J SARMAH MS A DAS
22	RSA/149/2023 WITH LCR, FIXED	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR S S ISLAM A K HANNAN
	WITH I.A.(Civil)/3149/2024 in RSA/149/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR M J QUADIR MR S S ISLAM
23	WITH RSA/148/2023 WITH LCR	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR. A K HANNAN
	WITH I.A.(Civil)/3148/2024 in RSA/148/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR
24	RSA/212/2023	M/S BARPETA AGRO INFRA Versus BULU KUMAR ROY AND ORS	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI MS. N TALUKDAR MR. A Z CHOUDHURY	MR. N HAQUE(R-1) MR. A K AZAD(R-1) MR. S R BARBHUIYA(R-1) MR M HUSSAIN(R-1)
	WITH I.A.(Civil)/3549/2023 in RSA/212/2023	M/S BARPETA AGRO INFRA Versus BULU KUMAR ROY AND ANR.	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI MR. A Z CHOUDHURY MS. N TALUKDAR	
25	CRP(IO)/378/2023 FIXED	MOZIBAR RAHMAN AND ANR Versus MONIRUZZAMAN	MR. M U MONDAL MS. N NASRIN J ISLAM MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR A ISLAM
26	I.A.(Civil)/1500/2023 BY APPLICATION in RSA/4184/2023	JOYDEEP DAS AND 7 ORS . Versus ASHISH MAZUMDER AND 9 ORS.	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	GA, ASSAM MR. P BORAH(r-1,2) MR C GOGOI(r-1,2) MR. D MAZUMDAR(r-1,2)
	WITH RSA/4184/2023 (Filing Number)	JOYDEEP DAS AND 7 ORS . Versus ASHISH MAZUMDER AND 9 ORS. B	MR. O LASKAR	
27	I.A.(Civil)/3393/2023 WITH LCR in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		

	WITH RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus MONOWAR HUSSAIN	MS.R CHOUDHURY MS.P SARMAH MS.A BEGUM	MS. N RAI MR A K RAI MR. T R ROY
	WITH I.A.(Civil)/2023/2022 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.	MS F N ZAMAN	MR A K RAI
	WITH I.A.(Civil)/2024/2022 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MOMOWAR HUSSAON THE DEATH OF MOMOWAR HUSSAIN, HIS LEGAL HEIRS MAHNAJ MONOWAR AND AN	MS F N ZAMAN	
	WITH I.A.(Civil)/3388/2023 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		MR. A K RAY
	WITH I.A.(Civil)/3390/2023 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		MR. A K RAY
	WITH I.A.(Civil)/3392/2023 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		
28	FAO/19/2024	CHAPALA CHOUDHURY AND 4 ORS Versus ON THE DEATH OF NIHAR KANTI CHOUDHURY HIS LEGAL HEIRS 1) MANUMATI CHOUDHURY AND ORS	MR. P P DAS MR. SURAJIT DAS MR S A BARBHUYAN	
	WITH I.A.(Civil)/1911/2024 in FAO/19/2024	CHAPALA CHOUDHURY AND 4 ORS Versus ON THE DEATH OF NIHAR KANTI CHOUDHURY HIS LEGAL HEIRS 1) MANUMATI CHOUDHURY AND ORS	MR. P P DAS A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR S A BARBHUYAN	
29	RSA/179/2024 WITH LCR, FIXED	SORHAB ALI @ MD. SURHAB ALI Versus SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY S AHMED	MR P K KALITA MR. SURAJIT DAS MR K TALUKDAR
	WITH I.A.(Civil)/3053/2024 in RSA/179/2024	SORHAB ALI @ SURHAB ALI Versus SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY S AHMED	
30	RSA/180/2024 WITH LCR	SORHAB ALI @ MD. SURHAB ALI Versus SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM S AHMED	MR P K KALITA MR. SURAJIT DAS MR K TALUKDAR
31	RSA/210/2024 WITH LCR	SUKRAM SWARGIARY Versus LAKHI KANTA MAHILIARY AND 2ORS	MR. A PAUL	
32	CRP(IO)/257/2024	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus JAYA NARZARY AND 5 ORS	MR T KALITA J KOTOKY MR. A KAKATI	MR. T DEURI(R-1,4,5) MS A DAS(R-1,4,5) MS. L WANGSA(R-1,4,5)

33	CRP(IO)/259/2024 WITH I.A.(Civil)/2220/2024 in CRP(IO)/259/2024	MD. ISLAMUDDIN LASKAR Versus MUSSTT LUTFA BEGUM BARBHUIYA AND ANR	MR. D CHAKRABARTY MS D.CHAKRABARTY	MR. S D PURKAYASTHA(R-1) MS S.S.BORA(R-1)
34	CRP(IO)/284/2024 FIXED	MD. ISLAMUDDIN LASKAR Versus MUSSTT LUTFA BEGUM BARBHUIYA AND ANR	MR. D CHAKRABARTY MS D.CHAKRABARTY	
35	WITH CRP(IO)/180/2024	MD. SURAT ALI SK Versus ASHRAF ALI AND 12 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	MR. R BARUAH (R-1,3,4,5,6,8,12) MR. A IKBAL (R-1,3,4,5,6,8,12) MS. M NATH (R-1,3,4,5,6,8,12)
36	CRP(IO)/333/2024	THE CHAIRMAN GTL INFRASTRUCTURE LTD AND ANR Versus SANCHITA BROJABASHI	R SARMAH MS M KAKOTY	MR. R BARUAH(R-1,2,3,4,5) MR. A IKBAL(R-1,2,3,4,5) MS. M NATH(R-1,2,3,4,5) MS S SIDDIQUA(R-1,2,3,4,5) MS. J SARMA(R-1,2,3,4,5)
37	CRP(IO)/369/2024	THE CHIEF EXECUTIVE OFFICER GTL INFRASTRUCTURE LIMITED AND ANR Versus MD. SAMIQUUL HUSSAIN	R SARMAH MS M KAKOTY	MR. S K TALUKDAR MS. S T BOKTH T R OVUNG
38	I.A.(Civil)/1638/2024 WITH LCR in RSA/12/2008 WITH RSA/12/2008 WITH MC/100/2008 in RSA/12/2008 WITH I.A.(Civil)/1636/2024 in RSA/12/2008 WITH I.A.(Civil)/1637/2024 in RSA/12/2008	ON THE DEATH OF HEMO PRABHA BARUA BHUYAN HER LEGAL HEIRS RABIN CH BHUYAN AND 2 ORS Versus MANIK DEKA, HEMO PRABHA BARUA BHUYAN Versus MANIK DEKA HEMO PRABHA BARUA BHUYAN Versus MANIK DEKA ON THE DEATH OF HEMO PRABHA BARUA BHUYAN HER LEGAL HEIRS RABIN CH BHUYAN AND 2 ORS Versus MANIK DEKA, ON THE DEATH OF HEMO PRABHA BARUA BHUYAN HER LEGAL HEIRS RABIN CH BHUYAN AND 2 ORS Versus MANIK DEKA	MR. D MOZUMDER MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MR. D MOZUMDER MR. D MOZUMDER	
39	I.A.(Civil)/1982/2024 FIXED in FAO/53/2024 WITH FAO/53/2024	AJAY KUMAR AGARWALLA AND ANR Versus M/S JAGDISH PRASAD AGARWALLA AND SONS (HUF) AND 4 ORS AJAY KUMAR AGARWALLA AND ANR Versus M/S JAGDISH PRASAD AGARWALLA AND SONS (HUF) AND 4 ORS	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA	MR. A SATTAR (r-1 to 4) S CHOUDHURY (r-1 to 4) G IMTIAZ (r-1 to 4)

	WITH I.A.(Civil)/958/2025 in FAO/53/2024	SRI AJAY KUMAR AGARWALLA AND ANR Versus MS JAGDISH PRASAD AGARWALLA AND SONS (HUF) ON THE DEATH OF FAIJUL HAQUE LASKAR Versus MD. AFTAB UDDIN and ORS,	MR A K RAI MS. K AGARWAL MR B YADAV MS. R JHA MR. T SK	MR. A SATTAR
40	I.A.(Civil)/2476/2024 WITH LCR in RSA/299/2010	MD. FAIJUL HAQUE and ANR, Versus MD. AFTAB UDDIN and ORS,	MR.P ROY MR.I ALAM	MS.S SENAPATI MR. D MAZUMDAR
	WITH I.A.(Civil)/2475/2024 in RSA/299/2010	ON THE DEATH OF FAIJUL HAQUE LASKAR Versus MD. AFTAB UDDIN and ORS,	MR. T SK	MR. D MOZUMDER
	WITH I.A.(Civil)/2477/2024 in RSA/299/2010	ON THE DEATH OF FAIJUL HAQUE LASKAR, Versus MD. AFTAB UDDIN and ORS,	MR. T SK	
41	I.A.(Civil)/2836/2024 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus MANESWAR DAS @ SEAL AND ORS.	MR. S PAUL	
	WITH RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus SRI MANESWAR DAS @ SEAL AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	MR. Y S MANNAN (R-1) MS N DEKARAJA (R-1)
	WITH I.A.(Civil)/4139/2019 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS Versus SRI MANESWAR DAS @ SEAL AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	
	WITH I.A.(Civil)/2837/2024 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus MANESWAR DAS @ SEAL AND ORS.	MR. S PAUL	
	WITH I.A.(Civil)/2838/2024 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus SRI MANESWAR DAS @ SEAL AND ORS. B	MR. S PAUL	
42	CRP(IO)/60/2025 FIXED	SMT PRIYANKA CHOUDHURY Versus SHRI PANDESWARA MADHUSUDHAN	MR. K KAKOTI MR N PATIRI MR. A LAL	MR. M I HUSSAIN MS. P AHMED MR. S. BORGHAIN N. UDDIN
43	I.A.(Civil)/492/2025 WITH LCR in RSA/65/2009	SRI GOBINDA DEY Versus ON THE DEATH OF BHUPEN KALITA	MR. K K DEY	MS. L TALUKDAR
	WITH RSA/65/2009	SRI GOBINDA DEY Versus PRADIP KALITA and ORS	MRG P BHOWMIK MR. K K DEY MR.R HAZARIKA MR V K BAROOAH MR.B K GOSWAMI	
	WITH MC/932/2009 in RSA/65/2009	SRI GOBINDA DEY Versus PRADIP KALITA and ORS	MRG P BHOWMIK MR.R HAZARIKA MR.B K GOSWAMI	MR.L TALUKDAR MR.G DAS MR.A GAFFAR
	WITH I.A.(Civil)/498/2025 in RSA/65/2009	SRI GOBINDA DEY Versus ON THE DEATH OF BHUPEN KALITA	MR. K K DEY	MS. L TALUKDAR

	WITH I.A.(Civil)/499/2025 in RSA/65/2009	SRI GOBINDA DEY Versus ON THE DEATH OF BHASKAR KALITA HDFC ERGO GENERAL INSURANCE CO LTD Versus PHULESWARI RAJBONGSHI AND ORS	MR. K K DEY MS. L TALUKDAR
44	I.A.(Civil)/521/2025 FIXED in MACApp./52/2025 WITH MACApp./52/2025	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus PHULESWARI RAJBONGSHI AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
45	I.A.(Civil)/532/2025 in Cont.Cas(C)/557/2023 (D/O), B/H D BARUAH, J in Review.Pet./1175/2025 WITH Review.Pet./1175/2025 (Filing Number)	SHRI BASDEO Versus RAJA BAISHYA SHRI BASDEO Versus SRI RAJA BAISHYA	MR. S P ROY JYOTISH DAS MS. V RAI JYOTISH DAS
46	I.A.(Civil)/1094/2025 in RSA/4/2010 (D/O) in RSA/4/2010 WITH MC/11/2025	KHUKAN BHOWMIK AND 2 ORS. Versus KESHAB DHAR AND ANR KHUKAN BHOWMIK AND 2 ORS. Versus KESHAB DHAR AND ANR	MR G SARMA MR S DEKA MR G SARMA MR S DEKA
	WITH I.A.(Civil)/1112/2025	KHUKAN BHOWMIK AND 2 ORS. Versus KESHAB DHAR AND ANR	MR G SARMA MR S DEKA
	WITH I.A.(Civil)/1113/2025	KHUKAN BHOWMIK AND 2 ORS. Versus KESHAB DHAR AND ANR	MR G SARMA MR S DEKA
	WITH I.A.(Civil)/1114/2025	KHUKAN BHOWMIK AND 2 ORS. Versus KESHAB DHAR AND ANR	MR G SARMA MR S DEKA
47	I.A.(Civil)/1215/2025 FIXED in MACApp./4115/2025 WITH MACApp./4115/2025 (Filing Number)	MINAKSHI DAS AND ORS Versus ICICI LOMBARD GEN. INSURANCE CO. LTD AND ORS MINAKSHI DAS AND ORS Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED	MR. A R AGARWALA MR ADITYA AGARWALA ATMA RAM AGARWALA
48	I.A.(Civil)/1359/2025 in RSA/4562/2025 WITH RSA/4562/2025 (Filing Number)	GOURI SANKAR KAIRI Versus DIPAK GOALA GOURI SANKAR KAIRI Versus DIPAK GOALA	MR. M DUTTA L DEKA Lachit Deka

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
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6)	MS. N M DEKA	05-04-2025	To	19-12-2025
7)	MR D K DAS	21-04-2025	To	02-05-2025
8)	MR. O P BHATI	11-04-2025	To	03-05-2025
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24)	MR. A BISWAS	30-04-2025	To	02-05-2025
25)	MR. M R SODIAL	29-04-2025	To	04-05-2025
26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025
28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1384/2025	CHUKHU TAPIN @ CHUKU Versus THE STATE OF ASSAM	MR A K BORAH MR. H S BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./632/2025 WITH SCANNED LCR	JUNEL DAIMARY Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
3	Bail Appln./900/2025 WITH SCANNED LCR	BIKRAM BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB B CHOWHAN	PP, ASSAM
4	Bail Appln./1171/2025 WITH OFFICE NOTE	SONU ALI @ SUNU ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
<u>BAIL HEARING</u>				
5	AB/3427/2024	RAYAZ ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MS P KAKATI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/05/2025

1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
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28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



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[For Friday, 2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1277/2025 FIXED	RAYCHUL HAQUE Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2	Bail Appln./1283/2025 FIXED	PREM SINGH RATOD AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	Bail Appln./1367/2025	MD GAFUR ALI SK @ GAFUR ALI SHEIKH Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN P DEY	PP, ASSAM
4	Bail Appln./1368/2025	MD. PASAN ALI Versus THE STATE OF ASSAM	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
5	Bail Appln./1369/2025	HIMAL TAMANG Versus THE STATE OF ASSAM AND ANR.	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
6	Bail Appln./1372/2025	GAUTAM KUMAR Versus THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) Q. KIBA MS S BEGUM MS N SULTANA A SAHA	PP, ASSAM
7	Bail Appln./1374/2025	CHANDRA SEKHAR TIWARI @ CHANDER SHAKHAR AND ANR Versus THE STATE OF ASSAM	MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
8	Bail Appln./1376/2025	KAPIL HUSSAIN @ KABIL HUSSAIN @ KABIL AHMED Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
9	Bail Appln./1377/2025	SANJOY SUKLABAIIDYA Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
10	Bail Appln./1382/2025	ABDUL KAIM HAZARI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM

11	Bail Appln./1387/2025	LALIT PHUKON Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>MOTION</u>				
12	AB/995/2025	NAJMA BEGUM Versus THE UNION OF INDIA	MS. S K NARGIS Q. KIBA	SC, DRI
13	AB/1001/2025	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./3529/2024 WITH SCANNED LCR, FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
15	Bail Appln./3907/2024 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	AKLAS UDDIN LASKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI MS. J GHOSH	PP, ASSAM
16	Bail Appln./235/2025 WITH SCANNED LCR, FIXED	SANOJ KUMAR RAY Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
17	Bail Appln./482/2025 WITH SCANNED LCR, FIXED	AMIR KHAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
18	Bail Appln./536/2025 FIXED	NACHIMUDDIN SK Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM
19	Bail Appln./770/2025 WITH SCANNED LCR, FIXED	MD BULBBUL HUSSAIN @ BULBUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
20	Bail Appln./830/2025 WITH SCANNED LCR, FIXED	MD SURAJ ALI @ SOTO Versus THE STATE OF ASSAM AND ANR	MR. D C BORAH MR. K M HASSAN	PP, ASSAM
21	Bail Appln./936/2025 WITH SCANNED LCR, FIXED	MD HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. D HAZARIKA MR. R PHUKAN MS A GAYARI C M DEKA	PP, ASSAM
22	Bail Appln./946/2025 FIXED	RUBIYA BEGUM Versus THE STATE OF ASSAM	U U KHAN MR A AHMED	PP, ASSAM
23	Bail Appln./989/2025 WITH OFFICE NOTE, FIXED	JAHIDUL RAHMAN ALIAS SAHIDUL RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. U P CHALIHA MS M ROY	PP, ASSAM
24	Bail Appln./1028/2025 WITH OFFICE NOTE, FIXED	GABINDA NATH @ GUBINDA NATH Versus THE STATE OF ASSAM AND ANR	MR. B K GOGOI MR. B BISHAYA MS. S NAZNEEN	PP, ASSAM
25	Bail Appln./1128/2025 WITH SCANNED LCR, FIXED	MD ALIMUDDIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
26	Bail Appln./1132/2025 WITH OFFICE NOTE, FIXED	ANAS AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
27	Bail Appln./1135/2025 WITH OFFICE NOTE, FIXED	ABDUL BAREK Versus THE STATE OF ASSAM AND ANR.	MR D K MEDHI P BORUAH	PP, ASSAM
28	Bail Appln./1143/2025 WITH SCANNED LCR, FIXED	MD SAHID ALAM Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN	SC, NCB
29	Bail Appln./1145/2025 WITH SCANNED LCR, FIXED	SHOHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. Y S MANNAN	PP, ASSAM

30	Bail Appln./1180/2025 WITH OFFICE NOTE, FIXED	ANOWAR ALI SK ALIAS MITHUN Versus THE STATE OF ASSAM	MR M RANA MS A DEVI	PP, ASSAM
31	Bail Appln./1198/2025 WITH OFFICE NOTE, FIXED	MD ABU SAYED Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
32	Bail Appln./1227/2025 FIXED AT 2:00 PM	MASUM YUSUF AHMED Versus THE STATE OF ASSAM	MR K P PATHAK F. K. AHMED	PP, ASSAM SPECIAL PP, CM's VIGILANCE
33	Bail Appln./1228/2025 FIXED AT 2:00 PM	TANBIR YUSUF AHMED Versus THE STATE OF ASSAM	MR K P PATHAK F. K. AHMED	PP, ASSAM SPECIAL PP, CM's VIGILANCE

BAIL HEARING

34	AB/1900/2024 WITH OFFICE NOTE, FIXED	ABDUS SOBUR @ ABDUS SOBUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY J M SULAIMAN	PP, ASSAM
35	WITH AB/1869/2024	SOFIKUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	PP, ASSAM
36	AB/219/2025 FIXED	ABHISHEK KAR Versus THE STATE OF ASSAM	MR A K AZAD MR A H SARKAR	PP, ASSAM
37	AB/255/2025 FIXED	IMAMUL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED S M MUNIR	PP, ASSAM
38	AB/777/2025 FIXED	DINDAYAL KANOI Versus THE STATE OF ASSAM	MS G SWAMI	SC, EXCISE DEPTT.

ORDERS

39	I.A.(Civil)/855/2025 IN CRP(IO)/139/2024(D/O), FIXED in CRP(IO)/139/2024	NRIPENDRA BHUYAN Versus THE ASSAM PWD ENGINEERS SERVICE ASSOCIATION AND 30 ORS	MR. B D KONWAR SR. ADV. MS. B SOREN MR H AGARWAL MR J SINGH
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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
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DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/33/2025	ANZITA SAIKIA Versus UCO BANK AND 2 ORS	PETITIONER IN PERSON	SC. UCO BANK
ADMISSION				
2	WP(C)/2785/2024 PART-HEARD	RAJA KARANCHAT BASUMATARY AND 198 ORS Versus THE STATE OF ASSAM AND 155 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. A R SIKDAR J U AHMED (R- 14,63,93,127,153,152,135,11) MR. S I TALUKDAR MR S A REEYAZ(R- 14,63,93,127,153,152,135,11) SC, BTC SC, REVENUE
	WITH I.A.(Civil)/2768/2024 in WP(C)/2785/2024	CHIRANZAL NARZARY AND 130 ORS Versus RAJA KARANCHAT BASUMATARY AND 204 ORS	MR. A R SIKDAR J U AHMED J U AHMED MR. S I TALUKDAR MR S A REEYAZ	MR. M SARANIA SC, BTC
3	WITH WP(C)/387/2024	KAUSHIK DEKA AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, BTC SC, REVENUE
4	WP(C)/1732/2016 CAVT. NO. 146/2016	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR. D K SARMAH MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA MS. A TALUKDAR	MR. D DAS SR. ADV (R7) DR.B AHMED SC, CO-OP. GA, ASSAM MR S KHOUND (R7) MR.U CHOUDHURY FOR CAVEATOR MRM P GOSWAMI
5	WITH WP(C)/1909/2014 CAVT. NO. 524/2014	M/S GADADHAR MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR. D K SARMAH MR.P N GOSWAMI MR. R SARMA MR. K KONWAR MR.N J KHATANIAR MS. A TALUKDAR	MR. D DAS SR. ADV (R9) SC, CO-OP. GA, ASSAM MR.A SARMA MR S KHOUND (R9) MR.T BARUAH MRM P GOSWAMI FOR CAVEATOR MR.B AHMED

WITH MC/2547/2014 in WP(C)/1909/2014	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MIN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MRM P GOSWAMI MR.B AHMED FOR CAVEATOR
	SARESWAR MEEN SAMABAI SAMITY LTD. Versus M/S GADADHAR MEEN SAMABAI SAMITY LTD.	MR. D DAS SR. ADV MR.P N GOSWAMI MR.N J KHATANIAR MR S KHOUND	SC, CO-OP. GA, ASSAM MR.A SARMA MR.T BARUAH MR.B AHMED MRM P GOSWAMI FOR CAVEATOR
6 WP(C)/5312/2018	M/S. BLOOMY GAS AGENCY Versus INDIAN OIL CORPORATION-AOD AND 4 ORS.	MR D DAS MR R CHAKRAVORTY MR. M CHALIHA MR R SHARMA	MR P BHARADWAJ (R3 & 4) MR. M K CHOUDHURY (R3 & 4) MR. A BARKATAKI (R3 & 4) MR. N BARUAH (R3 & 4) SC, I O C MR. M K CHOUDHURY (R3 & 4)
7 WP(C)/4406/2018	ALL ASSAM RGGLV (LPG) DISTRIBUTORS ASSOCIATION Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. S AHMED MR D J DAS MR. B K KASHYAP	MR. M K CHOUDHURY (R2, R3) MR. A BARKATAKI (R2, R3) MR. N BARUAH (R2, R3) MR P BHARDWAJ (R2, R3) SC, I O C
8 WP(C)/6450/2019 WITH LCR	M/S. RAJSHEKHAR CONSTRUCTION PVT. LTD. AND ANR. Versus ASSAM BOARD OF REVENUE AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR B D DAS GA, ASSAM MR H K SARMA B B HUSSAIN SC, REVENUE
9 WP(C)/2988/2021	AROFA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
10 WP(C)/3310/2021	ABDUL SABUR AND 5 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. K K PARASAR (R-1) ASSTT.S.G.I.
11 WP(C)/1754/2022 WITH WP(C)/1222/2022 (D/O)	MANUJ DIHINGIA AND ANR. Versus UNION OF INDIA AND ORS.	MR. A J HAZARIKA	MR. S C KEYAL (r-2) MR. S K MEDHI (r-1,2) ASSTT.S.G.I.
12 WP(C)/2020/2022	M V REALCON PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R5) MR. S CHETIA (r-2,3,4) MR H GUPTA ASSTT.S.G.I.
13 WP(C)/2089/2022	REGT NO. 131053099 CT/GD PRINCE KAZI Versus THE UNION OF INDIA AND 5 ORS	MR A DASGUPTA MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH	B KUMAR (r-6) MR. S S ROY (r-6) ASSTT.S.G.I.
14 WP(C)/2417/2022	BILLAL AHMED BORBHUIYA AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA	SC, CO OP
15 WITH Cont.Cas(C)/701/2023	THE BIKRAMPUR COOP. SOCIETIES LTD AND ANR Versus NARAYAN KONWAR AND ANR	MR B SINHA MR. H ISLAM	
16 WP(C)/3263/2022	UTTAM LAL GUPTA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. S K BARKATAKI MR D K NATH MS M DAS	GA, ASSAM MR. S K MEDHI ASSTT.S.G.I.
17 WP(C)/5499/2022	RANJAN DUTTA Versus THE UNION OF INDIA AND ANR	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR RAJEEV AGARWAL	SC, GST MR H GUPTA ASSTT.S.G.I.
18 WP(C)/5542/2022	SRI SRI ATHKHELIA NAMGHAR Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J K GOSWAMI (r-8,10,11,12) MR. J BARMAN (r-8,10,11,12)

19	WP(C)/6460/2022	RINKU NATH AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS. R CHOUDHURY MRS. S ROY MS A DAS	SC, P AND R.D. GA, ASSAM
20	WP(C)/6477/2022	HABIBAR RAHMAN AND 18 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, REVENUE
21	WP(C)/7366/2022	MD. FARUK HUSSAIN Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MR D K NATH	GA, ASSAM MR P NAYAK, SC, PWD MR. D J DAS (R-1) DY.S.G.I. SC, NHIDC
22	WP(C)/1283/2023	BINA RANI DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K TALUKDAR MR S ISLAM F K R AHMED MR. S I KHAN	GA, ASSAM
23	WP(C)/1329/2023	FRESH VALLEY BOTTLE WATER Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM MR S CHAKRABORTY (r-5) MD S HOQUE (r-5) MR M HOQUE (r-5) SC, INDUSTRIES DEPARTMENT, SHRI A. KALITA SC, P H E
24	WP(C)/2025/2023	NIZAM UDDIN AND 13 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. N G KUNDU MR G DEKA	SC, P AND R.D. GA, ASSAM SC, REVENUE
25	WP(C)/2374/2023	DHARITRI BALA DAS AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MS. P MAHANTA MR. N BARMAN MR. B K GOSWAMI MR. C MAHANTA	SC, APDCL MR B PATHAK (R- 2,3,4) MR B HAZARIKA (R- 2,3,4) MR V KUMAR (R- 2,3,4) MS M TIWARI (R- 2,3,4) DY.S.G.I. SC, BSNL
26	WP(C)/3231/2023	FAJAL HAQUE @ PHAJAL HAQUE AND 4 ORS Versus THE UNION OF INDIA AND 14 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, P AND R.D. GA, ASSAM MR. M I HUSSAIN MR. M I HUSSAIN SK ABDULLAH SK ABDULLAH
27	WP(C)/3448/2023	BHANU KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR P BHARDWAJ	SC, IRRIGATION
28	WP(C)/4908/2023	ABIRAN NESSA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, FINANCE SC, REVENUE
29	WP(C)/6927/2023	PRANJAL PARASH HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B PUSHILAL MR D CHUTIA	GA, ASSAM MR. JYOTIRMOY ROY (r-2,3) MR. C CHAKRAVARTY (r-2,3) MR B P SARMAH (r-2,3) B SAHA (r-2,3) SC. REVENUE
30	WP(C)/7516/2023	GANESWAR DEKA AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, BTC SC, REVENUE SC, PWD
31	WP(C)/171/2024	JASHMAT ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. A T SARKAR MR S HUSSAIN	GA, ASSAM MD S HOQUE (r-5) MR. M DEKA (r-5) SC, PWD
32	WP(C)/241/2024	BAKULI DAS AND ORS Versus THE STATE OF ASSAM AND ORS	MR. P K GOSWAMI G. GOSWAMI R SARMAH MS M KAKOTY	GA, ASSAM MR. I H LASKAR (R4) MR. P K DEKA (R4) MR. R B PHOOKAN (r-5) MR J H LASKAR (R4) MR. P DAIMARY (R4) MR. R. KARIM (R4) MR K J HAZARIKA (r-5) MS. N M LONGKENG (R4) SC, FINANCE
33	WP(C)/481/2024	M/S MAHAVIR SAW AND VENEER MILL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, REVENUE
34	WP(C)/1534/2024	ABDUL BATEN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ALI MR S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE

35	WP(C)/1561/2024	ABDUR RAHMAN AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S N TAMULI MR AZIZUR RAHMAN MS. A BEGUM MS ASFIA AHMED	GA, ASSAM MR. J HANDIQUE MR R DHAR MR B GOGOI SC, GAD SC, BTC MS. R DEVI
36	WP(C)/1804/2024	AMIRUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
37	WP(C)/1923/2024	SUKALYAN DEY Versus THE PRINCIPAL COMMISSIONER OF INCOME TAX, GUWAHATI-1 AND 2 ORS.	MR A NATH MR. D DUTTA	SC, INCOME TAX
38	WP(C)/1953/2024	BISWAJIT CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM MR. N ALAM (R-6) SC, REVENUE
39	WP(C)/2849/2024	DEBADIB DAS Versus THE UNION OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
40	WP(C)/3035/2024	SHRI SHIV KUMAR AGARWALLA Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
41	WP(C)/4044/2024	TAJUFA KHATUN @ AJUFA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN	GA, ASSAM SC, REVENUE
42	WP(C)/4220/2024	HILAL UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, CO OP MR. K R PATGIRI (R-5,6) MR. M KHAN(R-7) MR A K DAS (R-7) MS K BARMAN(R-5,6) MS J AKTAR(R-7)
43	WP(C)/4997/2024	AGRADOOT PUBLISHERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE
44	WP(C)/5767/2024	DHARMENDRA PRASAD SAH Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	MR. R K BHUYAN(R-4,5) MR. M KASHYAP (R-4,5) MR. S A SINGH(R-4,5) SC, TRANSPORT DEPARTMENT, ASSAM
WITH I.A.(Civil)/3782/2024 in WP(C)/5767/2024		DHARMENDRA PRASAD SAH Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	SC, TRANSPORT DEPARTMENT, ASSAM
45	WP(C)/5945/2024	RAJENDRA RAY AND ANR Versus GUWAHATI MUNICIPAL CORPORATION AND 5 ORS	MR P BHARDWAJ MS. B DEVI	MR. A SATTAR(R-6) MR. S BORA(R-3,4,5) MR. D SARAF(R-3,4,5) MR. S S GUPTA (R-3,4,5) G IMTIAZ (R-6) SC, GMC
46	WP(C)/6805/2024	MS ONLINE LOGISTICS PRIVATE LIMITED Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MS. N PARASAR	SC, GST DY.S.G.I.
47	WP(C)/6924/2024	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DUTTA MR. R ALI	SC, HOUSING AND URBAN AFFAIRS SC, GMC SC, GDD
48	WP(C)/38/2025	FATIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, P AND R.D. GA, ASSAM
49	WP(C)/424/2025	DEBU KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, REVENUE
50	WP(C)/917/2025	ABUL HUSSAIN LASKAR AND 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, P AND R.D. GA, ASSAM
51	WP(C)/1035/2025	SANTOSH SAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION

ORDERS

52	WP(C)/3798/2018 WITH OFFICE NOTE	MANAGERS ASSOCIATION, UNION CO- OPERATIVE BANK LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. U C RABHA MR. S M SARMA MR. M M DEKA	DR. B AHMED SC, CO OP MR. R BORPUJARI SC, FINANCE DEPTT. GA, ASSAM
53	WP(C)/3102/2023	STYLO TABLEWARES Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
54	Cont.Cas(C)/680/2024	ANITA VERMA Versus BISWAJIT PEGU AND 2 ORS.	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	MR. B GOGOI(R-2) MR. D NATH (R-1,2) MR P NAYAK(R-2) MR A CHALIHA (R-2)
55	Cont.Cas(C)/70/2025	MAHADI ALAM AND ELEVEN OTHERSS Versus SRI HIMANGSHU PRATIM NATH AND THREE ORS	MR. A C BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH	
56	I.A.(Civil)/1333/2025 IN WP(C) 751/2025 (D/O) WITH WP(C) 5067/22 (D/O) in WP(C)/751/2025	KISHORE MALAKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. P K DEKA MR. P DAIMARY MS. N M LONGKENG J MEDHI	GA, ASSAM SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
4)	S. K. GUPTA	11-04-2025	To	04-05-2025
5)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
6)	MS. N M DEKA	05-04-2025	To	19-12-2025
7)	MR D K DAS	21-04-2025	To	02-05-2025
8)	MR. O P BHATI	11-04-2025	To	03-05-2025
9)	R C SANCHATI	21-04-2025	To	05-05-2025
10)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
11)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
12)	MR J CHOPRA	30-04-2025	To	04-05-2025
13)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
14)	MR. L C DEY	24-04-2025	To	15-05-2025
15)	MS. S G BARUAH	23-04-2025	To	02-05-2025
16)	MR. P A AHMED	22-04-2025	To	03-05-2025
17)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
18)	MS. R VERMA	28-04-2025	To	07-05-2025
19)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
20)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
21)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
22)	J SHARMA	25-04-2025	To	03-05-2025
23)	MR. P K DAS	29-04-2025	To	05-05-2025
24)	MR. A BISWAS	30-04-2025	To	02-05-2025
25)	MR. M R SODIAL	29-04-2025	To	04-05-2025
26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025
28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1366/2025	AMEJ ALI @ AMIR ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
2	Bail Appln./1373/2025	HUBJATUL HOQUE @ HUBJATUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. R ALI U U KHAN	PP, ASSAM
3	Bail Appln./1375/2025	LALCHAN ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM MR R ALI MS. C M BEZBARUAH	PP, ASSAM
4	Bail Appln./1379/2025	SUJON SHEIKH Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	
5	Bail Appln./1380/2025	SRI KARAN KILLA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MS. B SOREN MR H AGARWAL MS P GUPTA MS M ZOMUANPUII	PP, ASSAM
6	Bail Appln./1381/2025	JOMSER ALI Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
7	Bail Appln./1386/2025	HITESWAR DEKA Versus THE STATE OF ASSAM	A KUNDU SIRAJ CHOUDHURY MS. S SULTANA	PP, ASSAM
MOTION				
8	AB/887/2025 FIXED	SAHADAT ALI CHOUDHURY Versus THE STATE OF ASSAM	MS S RASUL MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
9	AB/927/2025 B/O	HIRAK JYOTI SARMA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
10	AB/993/2025	SRI BIJOY CHOUDHURY Versus THE STATE OF ASSAM	MR. N C DAS MR. S K SINGHA	PP, ASSAM

11	AB/996/2025	ANIL CHANDRA NATH Versus THE STATE OF ASSAM AND ANR	N SARMAH MR. R SARMA MS. S D SAIKIA	PP, ASSAM
12	AB/997/2025	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS. U NANDA MR. A K DAS	PP, ASSAM
13	AB/998/2025	SWAHITON @ SHOHITON NESSA AND 5 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
14	AB/1000/2025	SRI JYOTISH DAS Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
15	AB/1002/2025	BABUL SAHA @ DIPAK SAHA Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM MR R ALI MS. C M BEZBARUAH	PP, ASSAM
16	AB/1004/2025	AFURANTA SAIKIA ALIAS APHURANTA SAIKIA AND OORS Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./1024/2025 FIXED	ABDUL RASHID Versus THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN T UDDIN	PP, ASSAM
18	Bail Appln./1046/2025 FIXED	BISWAJIT DAS Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
BAIL HEARING				
19	AB/1951/2024 FIXED	ABDUL WAHHAB MIAH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
20	AB/2389/2024 FIXED	AJGOR ALI AND ANR Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
21	AB/2682/2024 FIXED	JAYANTA KURMI Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
22	AB/2801/2024 FIXED	BEDANTA KASHYAP @ BEDANTA SARMA Versus THE STATE OF ASSAM	MR H K DAS MS D MAHANTA MR N K SARMA	PP, ASSAM
23	AB/3441/2024 FIXED	DIPANKAR BARUAH AND ANR Versus THE STATE OF ASSAM	MR B PATHAK MR. R THADANI MR B HAZARIKA MR. M SHARMAH MR. T NATH	PP, ASSAM
24	AB/95/2025 FIXED	BISHAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI	PP, ASSAM
25	WITH AB/97/2025	UTJAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI P HAJONG	PP, ASSAM
26	WITH AB/99/2025	DIPLU BASUMATARY Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM

27	AB/96/2025 FIXED	DIPLU BASUMATARY Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
28	WITH AB/98/2025	UTJAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI	PP, ASSAM
29	WITH AB/100/2025	BISHAL TAMANG Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
30	AB/121/2025 FIXED	TULAN DUTTA AND 3 ORS. Versus THE STATE OF ASSAM	MR. K R PATGIRI MR G SARMA MS. D. DEVI	PP, ASSAM
31	WITH AB/120/2025	RAJIBUL HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
32	AB/148/2025 FIXED	SRI LAUREL GOGOI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MS A GOGOI MR GAURAV R DUTTA MR A R BAROOAH MS D DEVI	PP, ASSAM
33	AB/258/2025 FIXED	ARPIT KUMAR DUTTA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
34	AB/289/2025 FIXED	CHIRANJEEB BORUAH Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
35	AB/306/2025 FIXED	MD RIDUL ALI Versus THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED S M MUNIR	PP, ASSAM
36	AB/318/2025 FIXED	BABUL ALI Versus THE STATE OF ASSAM	MS A HUSSAIN DARAK ULLAH MR M RAHMAN S AHMED	PP, ASSAM
37	AB/409/2025 FIXED	ABHIJIT BHUYAN Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR K ISLAM MR A IKBAL J S AHMED	PP, ASSAM
38	AB/412/2025 FIXED	DWIPEN ATHPARIA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
39	AB/446/2025 FIXED	NAZIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN R AMIN	PP, ASSAM
40	AB/667/2025 FIXED	MUSTAFA AHMED ANDI 3 ORS Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI B ALI SK MR P SONOWAL	PP, ASSAM
41	AB/700/2025 FIXED	MINTU KALITA Versus THE STATE OF ASSAM	MS. S BHUYAN MR J SINGH MR P DOLEY	PP, ASSAM
42	AB/721/2025	ABUL HOSEN @ ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. M HOSSAIN S KHAN	PP, ASSAM
43	AB/799/2025 FIXED	MS TRISHA RANI DEVI, Versus THE STATE OF ASSAM	MR. A K SHARMA MR R KASHYAP MR. A AHAD MS. M LAHKAR	PP, ASSAM

44	AB/871/2025 FIXED	ANOWAR HOSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM A A AHMED MR. A W MONDAL	PP, ASSAM
45	AB/918/2025 FIXED	ABDUL MALEK AND ANR Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
46	AB/923/2025 FIXED	ABDUL BAREK AND 4 ORS. Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR. KHAIRUL ISLAM	PP, ASSAM
47	AB/937/2025 FIXED	SUBHASH SAHA Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	PP, ASSAM

ORDERS

48	I.A.(CrI.)/1037/2024 IN Bail Appln./989/2019 (D/O), FIXED in Bail Appln./989/2019	SALMA BEGUM Versus ABDUL MINTU ALI @ MD. ABDUL MINTU @ MD. MINTU ALI AND ANR	MR. D BORA MR. N MAHAJAN	MR SISHIR DUTTA(R-1) MS S MOCHAHARI(R-1) MR. S DUTTA(R-1) MR S DUTTA (R-1) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
4)	S. K. GUPTA	11-04-2025	To	04-05-2025
5)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
6)	MS. N M DEKA	05-04-2025	To	19-12-2025
7)	MR D K DAS	21-04-2025	To	02-05-2025
8)	MR. O P BHATI	11-04-2025	To	03-05-2025
9)	R C SANCHATI	21-04-2025	To	05-05-2025
10)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
11)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
12)	MR J CHOPRA	30-04-2025	To	04-05-2025
13)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
14)	MR. L C DEY	24-04-2025	To	15-05-2025
15)	MS. S G BARUAH	23-04-2025	To	02-05-2025
16)	MR. P A AHMED	22-04-2025	To	03-05-2025
17)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
18)	MS. R VERMA	28-04-2025	To	07-05-2025
19)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
20)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
21)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
22)	J SHARMA	25-04-2025	To	03-05-2025
23)	MR. P K DAS	29-04-2025	To	05-05-2025
24)	MR. A BISWAS	30-04-2025	To	02-05-2025
25)	MR. M R SODIAL	29-04-2025	To	04-05-2025
26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025
28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Tr.P.(C)/18/2024	LITTLESMITA BORA TAMULI Versus TRINAYAN TAMULI	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MS. P GARGO	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN
2	MACApp./178/2024	MRS SAPTA DEEPA BHARALI BAISHYA Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTDand 2 ORS	MR. D NATH	
3	MACApp./106/2025	M/S. UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT.ARCHANA SARMAH AND 7 ORS.	MR. K K DEY MR. K K DEY	
4	MACApp./156/2025 FIXED	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD. Versus SEFALI GOPE AND 3 ORS. (H)	MR. A BHATTACHARYYA	MR. A K GUPTA MR. R S MISHRA (R-1)
	WITH I.A.(Civil)/1286/2025 in MACApp./156/2025	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD. Versus SEFALI GOPE AND 3 ORS. (H)	MR. A BHATTACHARYYA	MR. A K GUPTA MR. R S MISHRA (R-1)
5	MACApp./166/2025	TATA AIG GENERAL INSURANCE CO. LTD. Versus MAHESHWAR DAS AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1360/2025 in MACApp./166/2025	TATA AIG GENERAL INSURANCE CO. LTD. Versus MAHESHWAR DAS AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
6	MACApp./167/2025	ORIENTAL INSURANCE CO. LTD. Versus SMT SARASWATI HALOI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1361/2025 in MACApp./167/2025	ORIENTAL INSURANCE CO LTD. Versus SMT SARASWATI HALOI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
7	MACApp./168/2025	ASHIQULLAH CHOWDHURY Versus AJGAR ALI	MR. K BHATTACHARJEE MS T BARUAH ABBASH U AHMED	

8	MACApp./169/2025	ANICHUL HOQUE Versus SALIM ZAVED AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA	
<u>ORDERS</u>				
9	MACApp./185/2010 WITH LCR	SRI NIRMAL BARMAN Versus MD LAL MAHAMMAD MAJUMDAR and ORS	MR.N DEBNATH	MR.R C PAULR-3 MS.S ROY(R-3)
10	Mat.App./32/2016 WITH LCR	XXXXXXX Versus XXXXXXX	MR.M GOSWAMI MR. A CHAMUAH MS M DAS MR.P P BORTHAKUR MR.C P SHARMA MR.K OJHA	MR. P SAIKIA
11	MACApp./226/2018 WITH LCR	MD NAJRUL ISLAM Versus ORIENTAL INSURANCE CO. LTDand 2 ORS	MR.M TALUKDAR MR.T PAUL	MR. R C PAUL (R1) MS L DAS (R1)
12	WITH MACApp./520/2018	MD MAINUL HOQUE Versus ORIENTAL INSURANCE CO. LTD and 2 ORS	MR.M TALUKDAR MR.T PAUL	
13	MACApp./785/2018	NATIONAL INSURANCE COMPANY LTD Versus SRI JATIN MAHANTA and 3 ORS	MRS. S ROY MS. J PURKAYASTHA MS. A THAKURIA	MR. D K KALITA (R- 1 & 2) MR. H TALUKDAR (R- 4) MR. M K DAS (R- 1 & 2) MS. M DEKA (R- 4) MR. K K PARASAR (R- 1 & 2) MS. J DEKA (R- 4)
14	MACApp./839/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMTI JAYSHREE GOGOI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR S M ABDULLAH P (R1) MR D SAIKIA (R1) MR. B K DAS (R1)
15	MACApp./362/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SMTI. CHANDRAPRAVA NATH AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. MD S HOQUE MR M HOQUE MS. S N RENGMA
16	MACApp./777/2022	SHAHJAHAN ALI Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 5 ORS. H	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	MR. A J SAIKIA
	WITH I.A.(Civil)/3246/2022 in MACApp./777/2022	SHAHJAHAN ALI Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 5 ORS. H	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	
17	I.A.(Civil)/3819/2022 in MACApp./12721/2022	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD . Versus RAMPIYARI NUNIA @ RAMPYARI AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. A B T HAQUE (R-2,4) L TUBIN (R-2,4) L P BORAH (R-2,4)
	WITH MACApp./12721/2022 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD . Versus RAMPIYARI NUNIA @ RAMPYARI AND 3 ORS .. E	MR. R GOSWAMI	
18	MACApp./106/2023 WITH LCR	MANUSHA MANDAL Versus ORIENTAL INSURANCE COM. LTD. A	B R DAS MS M BHARATI	MR. R C PAUL
19	MACApp./181/2023 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus JYOTIMOYEE GOGOI AND 5 ORS.	MR. A J SAIKIA MS N RABHA MR. S. PEGU	MR D MONDAL DR. U BARUAH RANJU R S BARUAH FOR CAVEATOR
	WITH I.A.(Civil)/1836/2023 in MACApp./181/2023	UNITED INDIA INSURANCE CO. LTD. Versus JYOTIMOYEE GOGOI AND 5 ORS.	MR. A J SAIKIA MR. S. PEGU	MR D MONDAL

20	Test.App./1/2024 WITH LCR	ON THE DEATH OF RATNAKANTA DEKA HIS LEGAL HEIRS JONALI DEKA AND 2 ORS. Versus KSHIRODA BHUYAN AND 2 ORS.	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR U DAS (R-1,2) MR. S SAIKIA(R-1,2)
21	I.A.(Civil)/6/2024 FIXED in MFA/15812/2023 WITH MFA/15812/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus MD. JAHIRUL ISLAM AND ANR. ORIENTAL INSURANCE COMPANY LTD Versus JAHIRULISLAM AND ANR. A	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR	MR. K R PATGIRI (R-1) MR. T K BORA(R-1)
22	MACApp./58/2024 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus NIRMAL DAS AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	MS. G BORAH (r-3)
23	MACApp./220/2024	RUNTI BHAGAWATI Versus UNITED INDIA INSURANCE COMPANY LTD AND 3 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	MRS. S ROY
24	I.A.(Civil)/264/2024 in MACApp./977/2024 WITH MACApp./977/2024 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus MONIKA DAS PAIT AND 2 ORS. ORIENTAL INSURANCE CO. LTD Versus MONIKA DAS PAIT AND 2 ORS F	MR SISHIR DUTTA MS. M CHOUDHURY MS. M CHOUDHURY	MR. S K TALUKDAR (R-1) MS. S T BOKTH (R-1) MS. B. BANIA (R-1)
25	MACApp./389/2024 WITH LCR, FIXED WITH I.A.(Civil)/2415/2024 in MACApp./389/2024	THE ORIENTAL INSURANCE CO. LTD. Versus RINA CHAKRABORTY AND 2 ORS. THE ORIENTAL INSURANCE CO. LTD. Versus RINA CHAKRABORTY AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA MR. S K GOSWAMI MR. R SHARMA	MR D MONDAL (R-1)
26	I.A.(Civil)/583/2024 in MACApp./1820/2024 WITH MACApp./1820/2024 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus MD. YASIN ALI LASKAR AND 6 ORS. SHRIRAM GENERAL INSURANCE COMPANY LTD Versus YASIN ALI LASKAR AND 6 ORS F	MR. A J SAIKIA MS. M SAIKIA MS. P BORTHAKUR MR. A J SAIKIA	
27	I.A.(Civil)/1426/2024 in MACApp./5222/2024 WITH MACApp./5222/2024 (Filing Number)	ASHRAFUL ISLAM Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS. ASHRAFUL ISLAM Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS F	MR. A R AGARWALA MR ADITYA AGARWALA MR. A R AGARWALA	MR. K K BHATTA(R-1)
28	I.A.(Civil)/1430/2024 in MACApp./4473/2024 WITH MACApp./4473/2024 (Filing Number)	NABIR HUSSAIN Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS. NABIR HUSSAIN Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS (F)	MR. A R AGARWALA MR. A R AGARWALA	MR SISHIR DUTTA(R-1) MS. M CHOUDHURY(R-1) MR. P GOGOI (R-3) MS. S DUTTA (R-3)
29	I.A.(Civil)/1433/2024 in MACApp./635/2023 WITH MACApp./635/2023 (Filing Number)	TARINI KANTA BORAH Versus NEW INDIA ASSURANCE COMPANY LTD. NEW INDIA ASSURANCE LTD. Versus KUMARI TANTI AND ANR . A	MRS. UMA CHAKRABORTY MRS. M CHATTERJEE MS. M SAIKIA	MR. R GOSWAMI

	WITH I.A.(Civil)/1542/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus KUMARI TANTI AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MRS. UMA CHAKRABORTY (R-2) MR. G K MEDHI (R-1) MRS. M CHATTERJEE (R-2) MR. B BORAH(R-1)
30	I.A.(Civil)/2118/2024 WITH LCR in MACApp./434/2023	SARJINA KHATUN @ SARJINA BEGUM AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD	MR. A R AGARWALA MR. A R AGARWALA	MR T KALITA
	WITH MACApp./434/2023	NATIONAL INSURANCE COMPANY LTD Versus SARJINA KHATUN @ SARJINA BEGUM AND 3 ORS.	MR T KALITA MR. A KAKATI	MR. A R AGARWALA MR ADITYA AGARWALA
31	I.A.(Civil)/2688/2024 in MACApp./9373/2024	APARAJIT PHUKAN BORAH @ APARAJITA PHUKAN AND 3 ORS Versus ORIENTAL INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MS L SHARMA (R-1)
	WITH MACApp./9373/2024 (Filing Number)	APARAJIT PHUKAN BORAH @ APARAJIT PHUKAN AND 3 ORS Versus ORIENTAL INSURANCE CO LTD AND 2 ORS (F)	MR. A R AGARWALA	
32	I.A.(Civil)/2815/2024 in MACApp./360/2024	PURNIMA BARMAN AND 2 ORS Versus ORIENTAL INSURANCE COMPANY LTD.	MR. A R AGARWALA	MS R D MAZUMDAR
	WITH MACApp./360/2024	ORIENTAL INSURANCE COMPANY LTD. Versus PURNIMA BARMAN AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA (r-1) MR ADITYA AGARWALA (R-1)
33	I.A.(Civil)/2821/2024 in MACApp./388/2024	KANARAM RINWA Versus ARPANA BORAH AND 2 ORS.	MR. P SUNDI	
	WITH MACApp./388/2024	KANARAM RINWA Versus ARPANA BORAH AND 2 ORS.	MR. P SUNDI	
34	I.A.(Civil)/2875/2024 in MACApp./11637/2021	RESMIN SULTANA AND 3 ORS. Versus MD. JUL AHMED AND 2 ORS.	MR D MONDAL	MS A HUSSAIN
	WITH MACApp./11637/2021 (Filing Number)	RESMIN SULTANA AND 3 ORS. Versus MD. JUL AHMED AND 2 ORS. B	MR D MONDAL	
	WITH I.A.(Civil)/2474/2021	RESMIN SULTANA AND 2 ORS. Versus MD. JUL AHMED AND 2 ORS.	MR D MONDAL	MS A HUSSAIN (r-3) S AHMED (r-3)
35	I.A.(Civil)/3218/2024 WITH LCR in MACApp./423/2023	BASANTI GOALA AND 4 ORS. Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS	MR. M TALUKDAR	MS. R D MOZUMDAR
	WITH MACApp./423/2023	ORIENTAL INSURANCE COMPANY LTD. Versus BASANTI GOALA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (R-1,2,3)
	WITH I.A.(Civil)/3449/2023 in MACApp./423/2023	ORIENTAL INSURANCE COMPANY LTD. Versus BASANTI GOALA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
36	I.A.(Civil)/3394/2024 FIXED in MACApp./11855/2024	JURI SARMA @ KALITA JURI SARMA KALITA Versus BAPPI ALI AND 2 ORS	MR. A BHATTACHARYYA	

	WITH MACApp./11855/2024 (Filing Number)	JURI SARMA @ KALITA @ JURI SARMA KALITA	MR. A BHATTACHARYYA	
		Versus		
37	I.A.(Civil)/1218/2025 WITH LCR in MACApp./622/2024	BAPPI ALI AND 2 ORS MANISHA THAPA Versus THE RELIANCE GENERAL INSURANCE COMPANY LIMITED	MR. B BARMAN MS. N UPADHYAY	MR. A J SAIKIA
	WITH MACApp./622/2024	THE RELIANCE GENERAL INSURANCE CO LTD	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR. B BARMAN (R-1 TO 4) MS. N UPADHYAY (R-1 TO 4)
		Versus		
38	I.A.(Civil)/1366/2025 in MACApp./4947/2025	MANISHA THAPA AND 5 ORS ORIENTAL INSURANCE COMPANY LTD. Versus PUTULI BARMAN AND 4 ORS	MR. S DUTTA	
	WITH MACApp./4947/2025 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD	Sidhant Dutta	
		Versus		
39	I.A.(Civil)/1368/2025 in MACApp./4139/2025	PUTULI BARMAN AND ORS SRI GAURAB SAIKIA Versus SRI NARAYAN BARUAH AND 2 ORS	MR. A BHATTACHARYYA	
	WITH MACApp./4139/2025 (Filing Number)	SRI GAURAB SAIKIA	ABHILASH BHATTACHARYYA	
		Versus		
40	I.A.(Civil)/1370/2025 in MACApp./2405/2025	SRI NARAYAN BARUAH RUBUL GOHAIN Versus SWARNA KAMAL DAS AND 2 ORS	MR D MONDAL DR. U BARUAH RANJU R S BARUAH	
	WITH MACApp./2405/2025 (Filing Number)	RUBUL GOHAIN	MR DIGBIJOY MANDAL	
		Versus		
41	I.A.(Civil)/1372/2025 in MFA/4172/2025	SWARNA KAMAL DAS CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus SAMAD ALI MANDAL AND ANR.	MR. A BHATTACHARYYA	
	WITH MFA/4172/2025 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCECO LTD	ABHILASH BHATTACHARYYA	
		Versus		
42	I.A.(Civil)/1374/2025 in MACApp./3604/2025	SAMAD ALI MANDAL BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus SUSMITA DEKA	MR. P M TALUKDAR MR. R BAISHYA	
	WITH MACApp./3604/2025 (Filing Number)	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD	PROBIN HAZARIKA	
		Versus		
43	I.A.(Civil)/1375/2025 in FAO/4538/2025	SUSMITA DEKA LAKHESWARI BANIA NAD 2 ORS. Versus BIRAJ KALITA	MR. B K DAS H P NEOG	
	WITH FAO/4538/2025 (Filing Number)	MRS LAKHESWARI BANIA	HARIPRANJAL NEOG	
		Versus		
44	I.A.(Civil)/1378/2025 in MACApp./4985/2025	BIRAJ KALITA ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus REHANUDDIN AND 3 OTHERS	MR T KALITA	

WITH
[MACApp./4985/2025](#)
(Filing Number)

ICICI LOMBARD GENERAL INSURANCE
COMPANY LIMITED

Tridib Kalita

Versus

REHANUDDIN

CHOLAMANDALAM M/S. GENERAL
INSURANCE COMPANY LIMITED

MR. A BHATTACHARYYA

Versus

DIPANKAR BHARALI AND 6 ORS.

WITH
[MACApp./4534/2025](#)
(Filing Number)

CHOLAMANDALAM MS GENERAL
INSURANCE COMPANY LIMITED

ABHILASH
BHATTACHARYYA

Versus

DIPANKAR BHARALI AND ORS

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
4)	S. K. GUPTA	11-04-2025	To	04-05-2025
5)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
6)	MS. N M DEKA	05-04-2025	To	19-12-2025
7)	MR D K DAS	21-04-2025	To	02-05-2025
8)	MR. O P BHATI	11-04-2025	To	03-05-2025
9)	R C SANCHATI	21-04-2025	To	05-05-2025
10)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
11)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
12)	MR J CHOPRA	30-04-2025	To	04-05-2025
13)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
14)	MR. L C DEY	24-04-2025	To	15-05-2025
15)	MS. S G BARUAH	23-04-2025	To	02-05-2025
16)	MR. P A AHMED	22-04-2025	To	03-05-2025
17)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
18)	MS. R VERMA	28-04-2025	To	07-05-2025
19)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
20)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
21)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
22)	J SHARMA	25-04-2025	To	03-05-2025
23)	MR. P K DAS	29-04-2025	To	05-05-2025
24)	MR. A BISWAS	30-04-2025	To	02-05-2025
25)	MR. M R SODIAL	29-04-2025	To	04-05-2025
26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025
28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	WP(C)/3320/2018 BY SLIP	BHASKAR PRATIM KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, APDCL
2	WP(C)/1783/2023 BY SLIP, WITH WP(C)/1604/2018 (D/O)	CHANDRA PRASAD BORA Versus THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C

ADMISSION

3	WP(C)/7595/2017 FIXED	BHABANANDA GOSWAMI Versus THE STATE OF ASSAM and 5 ORS.	MR.B D GOSWAMI MS.H DEKA MR.S BORTHAKUR	GA, ASSAM MR. S KATAKI (R-4) MS. R GOGOI MS. D DUTTA MS. S NEWAR (R-6)
4	WP(C)/2236/2018	PARIMAL CHANDRA ACHARJEE AND ANR. Versus THE COMMISSIONER OF INCOME TAX AND 5 ORS	MR. D SARMAH MR. M C DAS MR. R K TALUKDAR MS F AHMED (P1) SC, INCOME TAX	GA, ASSAM
5	WP(C)/2322/2018	M/S BHAVYA ENTERPRISE AND ANR. Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. N J CHOUDHURY MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. B BORAH MR. H DAS MR. V A CHOWDHURY	MR S S SHARMA GA, ASSAM MS. L SHARMA MR A CHAKRABORTY MR. B J MUKHERJEE
6	WITH WP(C)/2328/2018	M/S W. K. INDUSTRIES AND ANR. Versus THE STATE BANK OF INDIA AND 2 ORS.	MR. N J CHOUDHURY MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. B BORAH MR. H DAS MR. V A CHOWDHURY	MR S S SHARMA GA, ASSAM MS. L SHARMA MR A CHAKRABORTY MR. B J MUKHERJEE

7	WITH WP(C)/2332/2018	M/S MEGHALAYA TRADING COMPANY AND ANR. Versus THE STATE BANK OF INDIA AND 2 ORS.	MR. N J CHOUDHURY MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. B BORAH MR. H DAS MR. V A CHOWDHURY	MR S S SHARMA GA, ASSAM MS. L SHARMA MR A CHAKRABORTY MR. B J MUKHERJEE
8	WP(C)/2569/2018 FIXED, BY SLIP	MANJU BIBI Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	GA, ASSAM MR. N HASAN (R6) MR. S BORTHAKUR (R6 & 7) MS. S KAKATI (R6 & 7) MR. C CHAKRAVARTY (R7)
9	WP(C)/2867/2018	SUGAM PARIVAHAN PVT. LTD. Versus UNION OF INDIA AND 4 ORS.	MR. S SAIKIA MISS. M DAS MR. S K AGARWAL	SC, CENTRAL EXCISE CUSTOMS
10	WP(C)/2968/2018	FATASHIL POUR NIGAM BAZAR COMMITTEE Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR A DASGUPTA MS B DAS MR B DAS	SC, GMC
11	WITH WP(C)/2169/2017	HARIPADA MANDAL and 29 ORS. Versus GUWAHATI MUNICIPAL CORPORATION and 4 ORS.	MR.B CHAKRABORTY MSN KALITA MR.A K SARMA MR.D DAS MR.H J TAMULI MS.P BORTHAKUR	SC, GMC
12	WP(C)/3099/2018	AJOY KR. DAS AND ANR. Versus THE INDUSTRIAL CO-OPERATIVE BANK LTD. AND 4 ORS. (A)	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS P THAPA MS. R BORA	DR. B AHMED SC, CO OP MR. A K DAS (R1-3) MS KEWI (R1-3) MS S DAS
13	WP(C)/8013/2018	HIRENDRA SINGHA Versus THE STATE OF ASSAM AND 7 ORS.	MR. M J BARUAH MS P BARMAN	GA, ASSAM MR DEBA KUMAR DAS (R7,R8) MS. P BORAH (R-6) MR. K SINGHA MS. P BHUYAN (R7,R8) SC, BTC
14	WP(C)/1867/2023	KABIR UDDIN HAZARI Versus THE UNION OF INDIA AND 10 ORS	MR. S D PURKAYASTHA MR. A DEKA	SPL. PP, C.B.I. GA, ASSAM MR. M SHARMA (R-9,10) MR. U CHOUDHURY (R-11) MS. S YASMIN (R-9,10) DY.S.G.I.
15	WP(C)/4077/2023	REJAUL KARIM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM MR. S R BORUAH (R-8,9)
16	WP(C)/5395/2023	NEW HATIPOTA DAILY BAZAR COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM SC, REVENUE
17	WP(C)/5433/2023	AHMAD HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, HEALTH
18	WP(C)/6169/2023	JYOTSNA DEB Versus THE STATE OF ASSAM AND 6 ORS	MR. B D CHOWDHURY A NEOG	GA, ASSAM MS G HAZARIKA (R-3) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, SEC. EDU.
19	WP(C)/6641/2023	SANJILA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR I HAQUE	GA, ASSAM

20	WP(C)/696/2024	M/S PAWAN PRINT HOUSE Versus THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
21	WP(C)/2172/2024	G.B GATTANI INDUSTRIAL COMPLEX Versus THE UNION OF INDIA AND 10 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA	GA, ASSAM MR H GUPTA DY.S.G.I. SC, PWD
22	WP(C)/3002/2024	KAKALI BORA Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTHIA	GA, ASSAM MR. D P BORAH (r-5,6,7) MR U GHOSH (r-5,6,7) SC, REVENUE
WITH I.A.(Civil)/1808/2024 in WP(C)/3002/2024				
23	WP(C)/4608/2024	KAKALI BORA Versus THE STATE OF ASSAM AND 6 ORS M/S JATKAPON COOPERTIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	GA, ASSAM SC, CO OP GA, ASSAM
24	WP(C)/4612/2024	ANIL BURAGOHAIN AND 3 ORS Versus THE ELECTION COMMISSION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI MR S GOGOI A R MONDAL	GA, ASSAM SC, ECI
25	WP(C)/6188/2024	ABDUS SALAM MONDAL AND 44 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA MS A KHATUN M ISLAM	SC, CGST GA, ASSAM MRS. V L SINGH MR. P K MEDHI MS G HAZARIKA MR. B J TALUKDAR MR. B J TALUKDAR DY.S.G.I. SC, NHIDC SC, REVENUE
WITH WP(C)/5578/2024				
26	WP(C)/5578/2024	SHAHAJAMAL SK AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM MS A KHATUN	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
ORDERS				
27	Cont.Cas(C)/113/2020	SUREN BORO Versus BIREN PHUKAN AND 5 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	MR. D SAIKIA(R-4) MS. R B BORA(R-4) MR. S BORA(R-4)
28	Cont.Cas(C)/114/2020	SUREN BORO Versus BIREN PHUKAN AND 2 ORS	MR. K BHATTACHARJEE MS B TALUKDAR MR. M SAIKIA	MR. D SAIKIA (R-4,5) MR. S BORA (R-4,5) MR. R K MUSHAHARY (R-4,5)
29	Cont.Cas(C)/176/2023	SUREN BORO Versus ANURAG GOEL, IAS AND 3 ORS	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MS B TALUKDAR	MR. D SAIKIA (r-2,3,4,5,6) MR. B CHOUDHURY (R3) MS. R B BORA (r-2,4,5,6) MR. S BORA (r-2,4) MR. R K MUSHAHARY (r-3,5,6)
30	WP(C)/1908/2024 FIXED	JAGAT SING TERON Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH J DASGUPTA MR P J DUTTA A KHANDAKAR	GA, ASSAM SC, NHIDC SC, K A A C SC, REVENUE
31	Cont.Cas(C)/137/2025	M/S CAR SERVICING CENTER AND ANR Versus MEGHA NIDHI DAHAL AND 2 ORS.	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	MR. D SAIKIA (R-1) MR. S BORA (R-1)

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
4)	S. K. GUPTA	11-04-2025	To	04-05-2025
5)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
6)	MS. N M DEKA	05-04-2025	To	19-12-2025
7)	MR D K DAS	21-04-2025	To	02-05-2025
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12)	MR J CHOPRA	30-04-2025	To	04-05-2025
13)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
14)	MR. L C DEY	24-04-2025	To	15-05-2025
15)	MS. S G BARUAH	23-04-2025	To	02-05-2025
16)	MR. P A AHMED	22-04-2025	To	03-05-2025
17)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
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28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



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[For Friday,2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, RFA, RSA AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1378/2025	ALBAB HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
2	Bail Appln./1383/2025	MD JIABUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
3	Bail Appln./1385/2025	BISWAJIT TAMULI Versus THE STATE OF ASSAM AND ORS	MR W R MEDHI MR P TALUKDAR	PP, ASSAM
MOTION				
4	AB/695/2025	RAMEZ UDDIN AHMED Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM
5	AB/999/2025	MD SOFOR ALI Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA	PP, ASSAM
6	AB/1003/2025	ATIFUL HOQUE AND ORS Versus THE STATE OF ASSAM AND ANR	MR A ISLAM	PP, ASSAM
7	AB/1005/2025 B/O	SAILEN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR A ISLAM	PP, ASSAM
8	AB/1006/2025	BIPUL BAISHYA Versus THE STATE OF ASSAM	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
ADMISSION				
9	WP(C)/2813/2021 FIXED	MADHURJYA BORGHAIN AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M KALITA MR. J HATIMURIA	MR. B K DAS (R-2-8) ASSTT.S.G.I. SC, ONGC

10	WITH WP(C)/3603/2023	JAHNU KONWAR AND ANR Versus THE UNION OF INDIA AND 9 ORS	MR. M KALITA MR. J HATIMURIA	MR. B K DAS (R-2 to 10) MR H P GUWALA (R-2 to 10) H P NEOG (R-2 to 10) MR. D J DAS (R-2 to 10) DY.S.G.I.
11	WITH WP(C)/754/2024	LACHIT CHANDRA CHUTIA AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	MR. B K DAS (R-2 to 7) MR H P GUWALA (R-2 to 7) H P NEOG (R-2 to 7) DY.S.G.I.
12	WP(C)/170/2024 FIXED	ASHMA BARBHUYAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN R SARMAH R SARMAH MR K J HAZARIKA	GA, ASSAM MR H K DAS (SC, GHC)
13	WP(C)/5846/2024 FIXED	KAMAL CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR S NATH	GA, ASSAM MR B B NARZARY(R-3) MR. P MAHANTA C SARMA (R-3) V KHAKHALARY(R-3)
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./1100/2025 PART-HEARD, (BY-SLIP)	ARUN KHUNDONGBAM @ NANA O Versus CENTRAL BUREAU OF INVESTIGATION	MR. R SEKHAR MR P K BASU MS. K DEY	DY.S.G.I.
15	WITH Bail Appln./1169/2025	NAMEIRAKPAM KIRAN MEITEI Versus THE CENTRAL BUREAU OF INVESTIGATION	MR N ANIX SINGH MR M SAHEWALLA	SC, CBI
16	Bail Appln./114/2024 WITH SCANNED COPY OF CASE RECORD, WITH OFFICE NOTE, FIXED	KIYEKA AYEMI Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
17	Bail Appln./3901/2024 WITH SCANNED CASE RECORD	PAPPU KUMAR SAHANI Versus THE UNION OF INDIA AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	SC, NCB
18	Bail Appln./428/2025 WITH SCANNED LCR, FIXED	RAJIB RAY Versus THE STATE OF ASSAM AND ANR.	MR. D MAZUMDAR C V INTONG	PP, ASSAM
19	Bail Appln./431/2025 WITH SCANNED LCR, WITH OFFICE NOTE, FIXED	ROBINSON BAGH Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
20	Bail Appln./452/2025 WITH SCANNED LCR, FIXED	ROBIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. N ALAM MR N J DAS	PP, ASSAM
21	Bail Appln./672/2025 WITH SCANNED LCR, FIXED	BISHNURAM BODO Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
22	Bail Appln./852/2025 FIXED	ABDUL HAQUE @ HOQUE AND ANR Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
23	Bail Appln./1153/2025 WITH OFFICE NOTE, FIXED	RASHID HOQUE Versus THE UNION OF INDIA	MR H R A CHOUDHURY M ALAMGEER MR. I U CHOWDHURY	SC, NCB
24	Bail Appln./1168/2025 FIXED	SAHIL ALI Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
25	Bail Appln./1184/2025 FIXED	VIJAY RAY Versus THE STATE OF ASSAM	MR. M K SARMA MR. S B PRASAD	PP, ASSAM

26	Bail Appln./1185/2025 WITH SCANNED LCR, FIXED	SHARAFUDHEEN P AND ANR Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
27	Bail Appln./1217/2025 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, B/O	KASHMIR SINGH A DEAOO Versus THE UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM A SAHA	SC, NCB
28	Bail Appln./1287/2025 FIXED	MD NALSAN ALI @ MD NALCHAND ALI Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
<u>BAIL HEARING</u>				
29	AB/3313/2024 FIXED	ALTAF ALI @ ALTAF HUSSAIN Versus STATE OF ASSAM	MS SURAYA RAHMAN MR. SURAJIT DAS	PP, ASSAM
30	AB/290/2025 FIXED	SUDHIR KUMAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
31	AB/894/2025 FIXED	ZIYARUL HOQUE Versus THE STATE OF ASSAM	MR. R ISLAM T TALUKDAR	PP, ASSAM
<u>ORDERS</u>				
32	I.A.(Civil)/1448/2023 in RFA/3981/2023 WITH RFA/3981/2023 (Filing Number)	THE FOOD CORPORATION OF INDIA AND 2 ORS. Versus SADHU SAIKIA THE FOOD CORPORATION OF INDIA AND 2 ORS.	MR B K SINGH MR D AKRAM MR B K SINGH	
33	I.A.(Civil)/1991/2023 WITH LCR 2 FILES in RFA/4572/2023 WITH RFA/4572/2023 (Filing Number) WITH I.A.(Civil)/4636/2023 (Filing Number)	M/S KAPALIN BIOSCIENCES INC Versus M/S HINDUSTAN TRADERS M/S KAPALIN BIOSCIENCES INC Versus M/S HINDUSTAN TRADERS E M/S KAPALIN BIOSCIENCES INC Versus M/S HINDUSTAN TRADERS E	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MR. S SARMA MR. S SARMA	MR B SHARMA MR S SHARMA
34	I.A.(Civil)/2695/2023 in RFA/1463/2023 WITH RFA/1463/2023 (Filing Number) WITH I.A.(Civil)/1539/2023 (Filing Number)	DIPANKAR DHAR AND ANR. Versus KARUNA ROY AND 3 ORS. DIPANKAR DHAR AND ANR. Versus KARUNA ROY AND 3 ORS. H DIPANKAR DHAR AND ANR. Versus KARUNA ROY AND 3 ORS. H	MR. R P SARMAH MR. R P SARMAH MR. R P SARMAH	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR
35	RFA/56/2024	JAYDEEP AGARWALLA Versus RAKESH AGARWALLA AND ANR	MR. A R SHOME R DEB	MR. A K GUPTA (R-1,2) MR. R S MISHRA(R-1,2)
36	I.A.(CrI.)/65/2025 IN Bail Appln./471/2021(D/O), FIXED in Bail Appln./417/2021	BHARGAV DEKA Versus THE STATE OF ASSAM	MR. A K BHUYAN MR. A K BHUYAN MR. S MUNIR MS. S SAIKIA	PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
4)	S. K. GUPTA	11-04-2025	To	04-05-2025
5)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
6)	MS. N M DEKA	05-04-2025	To	19-12-2025
7)	MR D K DAS	21-04-2025	To	02-05-2025
8)	MR. O P BHATI	11-04-2025	To	03-05-2025
9)	R C SANCHATI	21-04-2025	To	05-05-2025
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24)	MR. A BISWAS	30-04-2025	To	02-05-2025
25)	MR. M R SODIAL	29-04-2025	To	04-05-2025
26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025
28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,2nd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./343/2022	NOOR AHMED AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	MR. A M S MAZUMDER (R-2,3) MR. R A CHOUDHURY (R-2,3) MR. R A MAZUMDER (R-2,3) PP, ASSAM
2	WITH Crl.Rev.P./312/2022	MD. YEAFUS ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	MR. A M S MAZUMDER (R-2,3) MR. R A CHOUDHURY (R-2,3) MR. R A MAZUMDER (R-2,3) PP, ASSAM
3	Crl.Pet./716/2023	BHABESH MAHANTA Versus THE STATE OF ASSAM AND ANR	MR R RAJKHOWA B KHAKHLARY MAMONI BORBORUAH BORGHAIN MS P GOGOI MS. K DEKA MS M SARMA U SWARGIARY	MR. R SARMA(R-2) PP, ASSAM
4	Crl.Pet./1171/2023 WITH LCR 1 FILE (SCANNED)	BHAKTI PRASAD SONOWAL Versus SMTI. OSHIMA CHOUDHURY	MR R SHARMA MS. D PARBIN S RABHA	MR. P MAJUMDAR
5	Crl.Pet./128/2024 WITH LCR 1 FILE	GOPAL SHAH Versus NAVANITA SHAH	MR J PAYENG MS J SARMAH MS A PAYENG	MR. A GOGOI (LEGAL AID COUNSEL)
6	Crl.Rev.P./250/2024 FIXED	OSMAN GONI @ OSMAN ALI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
7	Crl.Pet./622/2024 WITH LCR 3 FILES (SCANNED)	CHANDAN CHUTIA Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MD R ISLAM MD IMRAN	MR. A BHATTACHARJEE (R-2) MS. D L DEKA (R-2) PP, ASSAM MR. MAUSAM NATH (R-2)

ORDERS

8	Crl.Rev.P./17/2019 WITH LCR 2 FILES (SCANNED)	SADEK ALI Versus HINDUJA LEYLAND FINANCE LTD.	MR. M RAHMAN MS A AHMED	
9	Crl.A./241/2024 WITH LCR 3 FILES, WITH P.B. -1, WITH OFFICE NOTE WITH I.A.(Crl.)/917/2024 in Crl.A./241/2024	ISMAIL ALI @ MD. ISMAIL Versus THE STATE OF ASSAM AND ANR. ISMAIL ALI @ MD. ISMAIL Versus THE STATE OF ASSAM AND ANR.	MR. M A I HUSSAIN MR. A AHMED N ISLAM MR. M A I HUSSAIN	MR. T DEURI, (AMICUS CURIAE,R2) PP, ASSAM MR. T DEURI, (AMICUS CURIAE,R2) PP, ASSAM
10	Crl.Rev.P./504/2024 WITH LCR 4 FILES (SCANNED) WITH I.A.(Crl.)/1241/2024 in Crl.Rev.P./504/2024	SANJAY KUMAR MISHRA Versus BINUD KALITA @ BIND KALITA AND ANR. SANJAY KUMAR MISHRA Versus BINUD KALITA @ BIND KALITA AND ANR. (F)	MR I S MAZUMDAR MR I S MAZUMDAR	PP, ASSAM PP, ASSAM
11	I.A.(Crl.)/1274/2024 WITH OFFICE NOTE in Crl.A./10922/2024 WITH Crl.A./10922/2024 (Filing Number)	ESAMUDDIN @ ICHAMUDDIN Versus THE STATE OF ASSAM AND ANR ESAMUDDIN @ ICHAMUDDIN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED I AMIN MR M H AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/05/2025

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1)	MR J DAS	01-04-2025	To	02-05-2025
2)	MR A K DAS	08-04-2025	To	08-05-2025
3)	MR. P SARMA	07-04-2025	To	04-05-2025
4)	S. K. GUPTA	11-04-2025	To	04-05-2025
5)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
6)	MS. N M DEKA	05-04-2025	To	19-12-2025
7)	MR D K DAS	21-04-2025	To	02-05-2025
8)	MR. O P BHATI	11-04-2025	To	03-05-2025
9)	R C SANCHATI	21-04-2025	To	05-05-2025
10)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
11)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
12)	MR J CHOPRA	30-04-2025	To	04-05-2025
13)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
14)	MR. L C DEY	24-04-2025	To	15-05-2025
15)	MS. S G BARUAH	23-04-2025	To	02-05-2025
16)	MR. P A AHMED	22-04-2025	To	03-05-2025
17)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
18)	MS. R VERMA	28-04-2025	To	07-05-2025
19)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
20)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
21)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
22)	J SHARMA	25-04-2025	To	03-05-2025
23)	MR. P K DAS	29-04-2025	To	05-05-2025
24)	MR. A BISWAS	30-04-2025	To	02-05-2025
25)	MR. M R SODIAL	29-04-2025	To	04-05-2025
26)	MS. R S SADIAL	29-04-2025	To	04-05-2025
27)	MR. M H LASKAR	01-05-2025	To	02-05-2025
28)	MR. D HUSSAIN	01-05-2025	To	08-05-2025